

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000091/2023	HARA PRASAD SAHU VS JYOTI RANJAN NAYAK	BISMAYANANDA PRUSTY VS	// ()
2	BLAPL/0014394/2023	NIKU NAG VS STATE OF ODISHA	UMAKANTA BARIK VS	GOLAMUNDA /169 /2023 () //
3	BLAPL/0014395/2023	DURJYODHAN TOLTIA VS STATE OF ODISHA	UMAKANTA BARIK VS	GOLAMUNDA /169 /2023 () //
4	BLAPL/0014396/2023	RAJA PATHAN@ IMRAN KHAN@ MAHAMMAD RAJAMANAS KUMAR CHAND VS STATE OF ODISHA	VS	MACHHKUND /57 /2019 () //
5	BLAPL/0014397/2023	RAMAKANTA DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
6	BLAPL/0014398/2023	BALARAM RAUTA @ BALARAM ROUL VS STATE OF ODISHA	SUJATA JENA VS	MADHUPATNA /150 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000012/2023
7	BLAPL/0014399/2023	SAMARENDRA BARADA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /721 /2023 () //
8	BLAPL/0014400/2023	SANTOSH KUMAR ROUL VS STATE OF ODISHA(VIG.)	SOUMYA RANJAN MOHANTY VS	CUTTACK VIGILANCE /29 /2023 () //
9	BLAPL/0014401/2023	BISWAJIT SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /586 /2023 () //
10	BLAPL/0014402/2023	AKULA GOVINDA@ CK@GK@KAHNA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GUNUPUR /82 /2023 () //
11	BLAPL/0014403/2023	MANUA MOHARANA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	NAYAPALLI P.S. /538 /2023 () //

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12	BLAPL/0014404/2023	DHAN SINGH PANDEY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BELTUKURI /51 /2020 () //
13	BLAPL/0014405/2023	KARAN CHOUHAN VS STATE OF ODISHA	KESHAB CH. SAHOO VS	BRAJARAJNAGAR /227 /2022 () //
14	BLAPL/0014406/2023	JAYADEBA BAGAR @ JAYA BAGAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /16 /2021 () //
15	BLAPL/0014407/2023	NATHA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /189 /2023 () //
16	BLAPL/0014408/2023	PRAMOD MAJHI @ PRAMOD KUMAR MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /62 /2021 () //
17	BLAPL/0014409/2023	MANOJ BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /134 /2022 () //
18	BLAPL/0014410/2023	ROHIT BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /451 /2023 () //
19	BLAPL/0014411/2023	DARSHANI SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHHENDIPADA /243 /2020 () //
20	BLAPL/0014412/2023	JAGADISH RAUL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BARIPADA TOWN /677 /2023 () //
21	BLAPL/0014413/2023	CHITTARANJAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BIDANASI /230 /2023 () //
22	BLAPL/0014414/2023	MUKESH KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN PADHI VS	/ /0 () //
23	BLAPL/0014415/2023	AMAN DHAN RAJ	ASHOK JENA	BARANGA /432 /2023

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		VS	VS	()
24	BLAPL/0014416/2023	STATE OF ODISHA DILLIP KUMAR NAIK	BASUDEV MISHRA	// NAYAGARH SADAR /115 /2021
		VS	VS	()
25	BLAPL/0014417/2023	STATE OF ODISHA PRABIN KUMAR	SUBODH KUMAR MOHANTY	// BELPAHAR /162 /2023
		VS	VS	()
26	BLAPL/0014418/2023	STATE OF ODISHA PRABHAT @ PRAVAT KUMAR SAHANI	DEEPAK KU SAHOO	// / /0
		VS	VS	()
27	BLAPL/0014419/2023	STATE OF ODISHA RUPDHAR BAG	TARA PRASAD MOHAPATRA	// KANTABANJI /391 /2023
		VS	VS	()
28	BLAPL/0014420/2023	STATE OF ODISHA DILLIP MAHALIK	SURYAKANTA DWIBEDI	// BALASORE SADAR /184 /2023
		VS	VS	()
29	BLAPL/0014421/2023	STATE OF ODISHA PAWAN KUMAR	TUKUNA KUMAR MISHRA	// KODINGA /209 /2023
		VS	VS	()
30	BLAPL/0014422/2023	STATE OF ODISHA SUKADEV BHUE	SARAT KUMAR JENA	// BARGARH SADAR /258 /2023
		VS	VS	()
31	BLAPL/0014423/2023	STATE OF ODISHA DINESH KUMAR	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
32	BLAPL/0014424/2023	STATE OF ODISHA CHANDRIKA DIGAL	SURYAKANTA DWIBEDI	// PHIRINGIA /98 /2023
		VS	VS	()
33	BLAPL/0014425/2023	STATE OF ODISHA RAJEEV LOCHAN DAS	BIBHUTI BHUSAN MISHRA	// EOW,BHUBANESWAR /11 /2023
		VS	VS	()
34	BLAPL/0014426/2023	STATE OF ODISHA NIKHIL KUMAR	BHARAT BHUSAN ROUSTRAY	// ROURKELA CYBER P.S. /8 /2022
		VS	VS	()

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35	BLAPL/0014427/2023	STATE OF ODISHA BIKASH DAS VS	SUSHANTA KUMAR SAMANTARAY VS	// BIDANASI /233 /2023 ()
36	BLAPL/0014428/2023	STATE OF ODISHA AULA RANJIT RAO @ A. RANJIT RAO VS	BHARAT BHUSAN ROUSTRAY VS	// BOLANGIR TOWN /249 /2023 ()
37	BLAPL/0014429/2023	STATE OF ODISHA SOMANATH DIGAL @ SAMBARI DIGAL VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /98 /2023 ()
38	BLAPL/0014430/2023	STATE OF ODISHA MD. MUNTAJU KHAN VS	BHARAT BHUSAN ROUSTRAY VS	// JHARSUGUDA /373 /2023 ()
39	BLAPL/0014431/2023	STATE OF ODISHA BIMALAKANTA MALIK VS	GURUPRASAD BEHERA VS	// KHANTAPADA /438 /2017 ()
40	BLAPL/0014432/2023	STATE OF ODISHA MD. ISPHAK @ MD. ISPAK VS	SK. ZAFARULLA VS	// //0 ()
41	BLAPL/0014433/2023	STATE OF ODISHA ARUNA KUMAR JOSHI VS	SATYAJIT MOHAPATRA VS	// BAREIPALI /231 /2023 ()
42	BLAPL/0014434/2023	STATE OF ODISHA PREM SHANKAR TIWARI VS	JUGALA KISHORE PANDA VS	// //0 ()
43	BLAPL/0014435/2023	STATE OF ODISHA TRINATH SAGARIA VS	PRASANTA KUMAR SAHOO VS	// MACHHKUND /82 /2019 ()
44	BLAPL/0014436/2023	STATE OF ODISHA KRUPASINDHU MUDULI VS	BIKRAM SENAPATI VS	// GRAM GANJAM /291 /2023 ()
45	BLAPL/0014437/2023	STATE OF ODISHA REJITI RAMARAJU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// GUNUPUR /82 /2023 () //

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46	BLAPL/0014438/2023	CHANDAN KULDI VS STATE OF ODISHA	SARADA PRASAD DASH VS	GHAGARBEDA /2 /2014 () //
47	BLAPL/0014439/2023	MANGARAJ BEHERA VS STATE OF ODISHA	BIKRAM SENAPATI VS	GRAM GANJAM /291 /2023 () //
48	BLAPL/0014440/2023	DULESWAR SAHU @ DULE VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MUDANPUR RAMPUR /125 /2023 () //
49	BLAPL/0014441/2023	BISHNU PRASAD MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KESINGA /267 /2023 () //
50	BLAPL/0014442/2023	DILLIP KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	BYREE /159 /2023 () //
51	BLAPL/0014443/2023	PUKA @ SATISH BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /352 /2023 () //
52	BLAPL/0014444/2023	UPENDERA PANCHADIA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	NARAYANPATNA /77 /2023 () //
53	BLAPL/0014445/2023	RAJKISHORE SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	LALBAG /294 /2020 () //
54	BLAPL/0014446/2023	RAJKISHORE SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MANGALA BAG /297 /2020 () //
55	BLAPL/0014447/2023	MANOJ BEHERA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	DIGAPAHANDI /75 /2023 () //
56	BLAPL/0014448/2023	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	/ /0 () //
57	BLAPL/0014449/2023	SUMIT KUMAR NANDA	LAXMINARAYAN PATEL	DHANUPALI /330 /2023

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		VS	VS	()
58	BLAPL/0014450/2023	STATE OF ODISHA BIBHUTI NAIK	SATYABRATA PANDA	// KHANDAPARA /272 /2023
		VS	VS	()
59	BLAPL/0014451/2023	STATE OF ODISHA BISHNU HATI @ KETA	JNYANANANDA PANDA	// TUREIKELA /83 /2021
		VS	VS	()
60	BLAPL/0014452/2023	STATE OF ODISHA KALIPADA SOREN	SURYAKANTA DWIBEDI	// BALASORE SADAR /184 /2023
		VS	VS	()
61	BLAPL/0014453/2023	STATE OF ODISHA CHARU	DIBYAJYOTI SAHOO	// / /0
		VS	VS	()
62	BLAPL/0014454/2023	STATE OF ODISHA NABA BHOI	AKSHAYA KUMAR SUBUDHI	// BALIPATNA /385 /2023
		VS	VS	()
63	BLAPL/0014455/2023	STATE OF ODISHA SUMITRA PINGUA	SK. ZAFARULLA	// BAMBARI /122 /2023
		VS	VS	()
64	BLAPL/0014456/2023	STATE OF ODISHA BABULI @ TRILOCHAN DAS	UMESH KUMAR LENKA	// DHUSURI /37 /2021
		VS	VS	()
65	BLAPL/0014457/2023	STATE OF ODISHA GYANENDRA SWAIN	BIBEKANANDA MAHAPATRA	// / /0
		VS	VS	()
66	BLAPL/0014458/2023	STATE OF ODISHA DHANU @ DHANURAM PRADHAN	KAJAL SAHOO	// KHALLIKOTE /653 /2023
		VS	VS	()
67	BLAPL/0014459/2023	STATE OF ODISHA PRABHAT MUDULI	SANDEEP RAJ PANDA	// MANCHESWAR P.S. /209 /2023
		VS	VS	()
68	BLAPL/0014460/2023	STATE OF ODISHA SAROJ PATRA	BIBEKANANDA MAHAPATRA	// / /0
		VS	VS	()

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69	BLAPL/0014461/2023	STATE OF ODISHA BIJAY BHATRA VS	S.S.RAY (2) VS	// BISSAMCUTTACK /161 /2023 ()
70	BLAPL/0014462/2023	STATE OF ODISHA RASHMI RANJAN PATI VS	BIBHUTI BHUSAN CHOUDHURY VS	// / /0 ()
71	BLAPL/0014463/2023	STATE OF ODISHA NILAMANI GOUDA @SAGAR VS	LAMBODOR ACHARI VS	// G.R.P.S.,BERHAMPUR /85 /2023 ()
72	BLAPL/0014464/2023	STATE OF ODISHA RAJESH JAISWAL VS	BIBHUTI BHUSAN NANDA VS	// / /0 ()
73	BLAPL/0014465/2023	STATE OF ODISHA NISHANT PRAKASH JAISWAL VS	SISIRA PANIGRAHI VS	// EOW,BHUBANESWAR /21 /2022 ()
74	BLAPL/0014466/2023	STATE OF ODISHA RAJIB KUMAR PATI VS	ASHOK KUMAR SAHOO VS	// PATTAMUNDAI /455 /2023 ()
75	BLAPL/0014467/2023	STATE OF ODISHA BENUDHAR SINGH @ BENU VS	ROHIT RANJAN RAY VS	// / /0 ()
76	BLAPL/0014468/2023	STATE OF ODISHA TANIA @ PRATAP NAYAK VS	ASHOK KUMAR SAHOO VS	// PATKURA /264 /2023 ()
77	BLAPL/0014469/2023	STATE OF ODISHA KANHEYA KUMBHAR@PANDIT VS	CHITTA RANJAN SAHU VS	// KHETRARAJPUR /150 /2016 ()
78	BLAPL/0014470/2023	STATE OF ODISHA BHIMSEN MANSINGH VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /219 /2023 ()
79	BLAPL/0014471/2023	STATE OF ODISHA MANISH KUMAR YADAV VS STATE OF ODISHA	DEBASNAN DAS VS	// BERHAMPUR TOWN /209 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0014472/2023	TAHIR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	//0 () //
81	BLAPL/0014473/2023	TAPAS BEHURIA VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /213 /2023 () //
82	BLAPL/0014474/2023	DEEPAK KUMAR JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BARIPADA TOWN /717 /2023 () //
83	CMAPL/0000853/2023	KIRAN KUMAR BEHERA VS COMMNR. CUM SECY. TO GOVT. OF ORISSA,	ADV. VS HOME DEPT.	// () //
84	CMAPL/0000854/2023	SHANTILATA BARIK VS MANU BARIK	SMITA RANJAN PATNAIK VS	// () //
85	CMP/0001591/2023	ASIT KUMAR MISHRA VS RASHMI DASH	SAROJ KUMAR PADHY VS	// () //
86	CMP/0001592/2023	ARUN KMAR VS N.SUSHEELA DEVI	SOUMYA MISHRA VS	// () //
87	CMP/0001593/2023	JYOSHNAMAYEE PRADHAN VS RAMESH CHANDRA MANGARAJ	MANOJ KUMAR PATI VS	// () //
88	CMP/0001594/2023	SASMITA @ RUKMANI MALLICK VS PREMA MALLICK	JAGANNATH BHUYAN VS	// () //
89	CMP/0001595/2023	KULAMANI KANDI VS RANJULATA SAHOO	SAMBEET PATTANAYAK VS	// () //
90	CMP/0001596/2023	MAHESWAR SAHU VS PRAHALLAD SAHU	DEEPALI MOHAPATRA VS	// () //
91	CMP/0001597/2023	MEERA ENTERPRISES, BOLANGIR	AMIT PRASAD BOSE	//

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		VS	VS	0
		STATE BANK OF INDIA, BALANGIR		//
92	CMP/0001598/2023	SUNDARI DAS	RAMA CHANDRA MOHANTY	//
		VS	VS	0
		TIKILATA DAS		//
93	CONTC/0010388/2023	MANMOHAN TRIPATHY	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO, I.A.S.		//
94	CONTC/0010389/2023	SANATAN NAYAK	ADV.	//
		VS	VS	0
		NIBEDITA PARIDA, O.A.S.(1)		//
95	CONTC/0010390/2023	PUSHPALATA SARANGI	ADV.	//
		VS	VS	0
		BIBHUDUTTA BASANTIA, PRINCIPAL ACCOUNTANT GENERAL (A AND E), ODISHA		//
96	CONTC/0010391/2023	RITA DEVI	ADV.	//
		VS	VS	0
		ARAVIND AGARWAL, I.A.S.		//
97	CONTC/0010392/2023	DARPANARAYANA PATI	ADV.	//
		VS	VS	0
		SURESH KUMAR BASHISTH, I.A.S.		//
98	CONTC/0010393/2023	SOUMYA RANJAN BEHERA	ADV.	//
		VS	VS	0
		USHA PADHEE, I.A.S.		//
99	CONTC/0010394/2023	MANAMOHAN NANDA	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
100	CONTC/0010395/2023	BHUBAN PADHAN	ADV.	//
		VS	VS	0
		SHANTI SHURVA MISHRA, O.A.S.		//
101	CONTC/0010396/2023	NARAHARI SWAIN	KSHIROD KUMAR PAHIL	//
		VS	VS	0
		AWASTY., I.A.S.		//
102	CONTC/0010397/2023	BELMATI THAKUR	ADV.	//
		VS	VS	0

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103	CONTC/0010398/2023	MAHENDRA MOHAPATRA, PROJECT DIRECTOR, LOWER SUKTEL IRRIGATION PROJECT, BOLANGIR SUJATA PANDA VS	ADV. VS	// ()
104	CONTC/0010399/2023	SHALINI PANDIT, SECY., H AND FW DEPT. SWARNALATA SAHOO VS	ADV. VS	// ()
105	CONTC/0010400/2023	SHALINI PANDIT, SECY., H AND FW DEPT. SABITA ROUT VS	ADV. VS	// ()
106	CONTC/0010401/2023	SHALINI PANDIT, SECY., H AND FW DEPT. SRADHANJALI DAS VS	ADV. VS	// ()
107	CONTC/0010402/2023	SHALINI PANDIT, SECY., H AND FW DEPT. SASMITA SINGH VS	ADV. VS	// ()
108	CONTC/0010403/2023	SHALINI PANDIT, SECY., H AND FW DEPT. BIJAYALAXMI SINGH VS	ADV. VS	// ()
109	CONTC/0010404/2023	SHALINI PANDIT, SECY., H AND FW DEPT. RAMAKANTA JENA VS	ADV. VS	// ()
110	CONTC/0010405/2023	DR. MANOJ .V. NAIR, I.F.S. PARESWAR ROY VS	SAMARENDRA MOHANTY VS	// ()
111	CONTC/0010406/2023	AMRIT RUTURAJ, I.A.S. SATYASHREE PATNAIK VS	ADV. VS	// ()
112	CONTC/0010407/2023	RAMA CHANDRA PALATA, SECY., O.P.S.C. SUMITRA BISWAL VS	ADV. VS	// ()
113	CONTC/0010408/2023	RABINDRA KUMAR SETHY, BLOCK DEVLOPMENT OFFICER, NIMAPARA, PURI AKSHAYA KUMAR PRADHAN VS	ADV. VS	// ()
		RANJAN KUMAR PARIDA, TAHASILDAR, GOP, PURI		//

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114	CONTC/0010409/2023	SUSAMA GAHIR VS PRADYUMNA KUMAR MISHRA, SUPTD. OF POLICE	ADV. VS PRASANTA KUMAR MISHRA	// 0 //
115	CONTC/0010410/2023	SK. MOHAMMAD SAHID VS SATYABRATA SAHU, I.A.S.	PRASANTA KUMAR MISHRA VS PRASANTA KUMAR MISHRA	// 0 //
116	CONTC/0010411/2023	AKSHAYA KUMAR SAHU VS SATYABRATA SAHU, I.A.S.	PRASANTA KUMAR MISHRA VS PRASANTA KUMAR MISHRA	// 0 //
117	CONTC/0010412/2023	RAJKISHORE ACHARYA VS SATYABRATA SAHU, I.A.S.	PRASANTA KUMAR MISHRA VS PRASANTA KUMAR MISHRA	// 0 //
118	CONTC/0010413/2023	MANOJ KUMAR MOHAKUL VS SATYABRATA SAHU, I.A.S.	PRASANTA KUMAR MISHRA VS PRASANTA KUMAR MISHRA	// 0 //
119	CONTC/0010414/2023	SYED FARKUN ALI VS SATYABRATA SAHU, I.A.S.	PRASANTA KUMAR MISHRA VS PRASANTA KUMAR MISHRA	// 0 //
120	CONTC/0010415/2023	BIRANCHI MISHRA VS SATYABRATA SAHU, I.A.S.	PRASANTA KUMAR MISHRA VS PRASANTA KUMAR MISHRA	// 0 //
121	CONTC/0010416/2023	BIJAYA KUMAR NAYAK VS SATYABRATA SAHU, I.A.S.	PRASANTA KUMAR MISHRA VS PRASANTA KUMAR MISHRA	// 0 //
122	CONTC/0010417/2023	SUKLAMBAR SAHU VS DR. BIJAY KUMAR MOHAPATRA, DIRECTOR OF HEALTH SERVICES, ODISHA	ADV. VS ADV.	// 0 //
123	CONTC/0010418/2023	SADHU CHARAN MALLIK VS ASWATHY S., I.A.S.	ADV. VS ADV.	// 0 //
124	CONTC/0010419/2023	BALARAM DAS VS C.J. VENUGOPAL, I.A.S.	ADV. VS ADV.	// 0 //
125	CONTC/0010420/2023	KSHIROD PRASAD SAHOO	ADV.	//

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		VS	VS	0
126	CONTC/0010421/2023	SANJEEV KUMAR SINGH, D.E.O., KENDRAPARA MANJUSHREE NANDA	ADV.	//
		VS	VS	0
127	CONTC/0010422/2023	ARAVINDA AGRAWAL PRASHANTA KU.DASH	ADV.	//
		VS	VS	0
128	CONTC/0010423/2023	ARAVINDA AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT. DWARIKA MOHAN DAS	ADV.	//
		VS	VS	0
129	CONTC/0010424/2023	LOPAMUDRA MOHANTY, REGR., OUAT HADIBANDHU MAJHI	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0
130	CONTC/0010425/2023	DR. AUROBINDA BEHERA, I.A.S. HARISH CHANDRA TALDI	MADHUMITA PANDA	//
		VS	VS	0
131	CONTC/0010426/2023	RANJANA CHOPRA, COMMNR. CUM SECY., S AND ME DEPT. PRASANNA KUMAR ROUSTRAY	ADV.	//
		VS	VS	0
132	CONTC/0010427/2023	SUJATA KUMAR PATI, TAHASILDAR, CUTTACK P. VENKATA RAO	ADV.	//
		VS	VS	0
133	CONTC/0010428/2023	ASWATHY S, I.A.S. SATYANARAYAN BISWAL	ADV.	//
		VS	VS	0
134	CONTC/0010429/2023	VIJAY AMRUTA KULANGE, I.A.S. D. GOPALAKRISHNAN	ADV	//
		VS	VS	0
135	CONTC/0010430/2023	DR. GAVALI PARAG HARSHAD, I.A.S. HIMANSU SEKHAR MISHRA	ADV	//
		VS	VS	0
136	CONTC/0010431/2023	BABITARANI DALABEHERA, SETTLEMENT OFFICER D. GOPALAKRISHNAN	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0010432/2023	DR. GAVALI PARAG HARSHAD, I.A.S. PREMALATA PANDA VS	ADV VS	// // ()
138	CONTC/0010433/2023	RANJIT DAS, SETTLEMENT OFFICER, MAJOR SETTLEMENT, JOBRA CUTTACK PURUSOTTAM SAHOO VS	SANJIB KUMAR BHANJADEO VS	// // ()
139	CONTC/0010434/2023	BISHNUPADA SETHI, I.A.S. TRIBIKRAM NAYAK VS	ADV. VS	// // ()
140	CONTC/0010435/2023	ASWATHI S, I.A.S. BALARAM JENA VS	ADV. VS	// // ()
141	CONTC/0010436/2023	PUNAM ROUT, BLOCK DEVLOPMENT OFFICER, JALESWAR, BALASORE MAMATA BEHERA VS	ADV. VS	// // ()
142	CONTC/0010437/2023	SHANKAR PATRNAIK, BLOCK DEVLOPMENT OFFICER, BHOGRAI BLOCK, JALESWARPUR, BALASORE JYOSTNARANI BEHERA VS	SOUMYA MISHRA VS	// // ()
143	CONTC/0010438/2023	ANU GARG, DEVLOPMENT COMMSSIONER CUM ADDL. CHIEF SECY., WR DEPT. ABHIMANYU SAHOO VS	ADV. VS	// // ()
144	CONTC/0010439/2023	ASISH THAKRE, I.A.S. BICHITRANANDA ROUT VS	SANJIB KUMAR BHANJADEO VS	// // ()
145	CRLA/0001378/2023	BISHNUPADA SETHI, I.A.S. NILAMANI NAYAK@NAIK VS	RAMANI KANTA PATTANAIAK VS	// // CUTTACK VIGILANCE /4 /2007 SPECIAL JUDGE(VIGILANCE),DHENKANAL(Dhenkanal)
146	CRLA/0001379/2023	STATE OF ODISHA(VIG.) SUKADEB SAHU VS	DURGA PRASAD SANGRAMJIT MALLICK VS	GR/0000004/2007 SINDHIKELA PS /272 /2015 SPECIAL JUDGE,BALANGIR(Balangir)
147	CRLA/0001380/2023	STATE OF ODISHA SITESH RANJAN DAS VS	PUSPAMITRA MOHAPATRA VS	Spl/0000054/2015 VIGILANCE PS (BERHAMPUR) /45 /2018 ()
		STATE OF ODISHA(VIG.)		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0001381/2023	PRAKASH KUMAR MALLIK @ TUKUL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BINJHARPUR /469 /2022 () //
149	CRLA/0001382/2023	MAHERAJ UDDIN KHAN VS STATE OF ODISHA(VIG.)	SIDHESWAR RATH VS	BALASORE VIGILANCE /44 /2003 () //
150	CRLA/0001383/2023	KALA KRUSHNA PRADHAN @ KALIA PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /396 /2023 () //
151	CRLA/0001384/2023	UMAKANTA ACHARYA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	KUMBHARAPARA /52 /2020 () //
152	CRLA/0001385/2023	KRISHNA PRADHAN VS STATE OF ODISHA	BIJAYALAXMI TRIPATHY VS	DHARAKOT PS /167 /2020 () //
153	CRLA/0001386/2023	GANESH@BUKAI KISKU VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	RASGOBINDPUR /109 /2018 AD HOC ADDL.SESIONS JUDGE (FTSC), BARIPADA(Mayurbhanj) ST/0000009/2019
154	CRLA/0001387/2023	TAPAS PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	Bamapada (Industrial Area) /34 /2021 () //
155	CRLA/0001388/2023	BANA @ BANAMALI BEHERA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BINJHARPUR /158 /2014 () //
156	CRLMA/0000513/2023	PRABHU KALYAN PANDA VS STATE OF ODISHA	ADV. VS	BAIDYANATHPUR /199 /2022 () //
157	CRLMC/0005448/2023	SANYASHI MANDAL VS STATE OF ODISHA	SRINIBAS PARIJA VS	/ /0 () //
158	CRLMC/0005449/2023	ANJALI BEHERA@ MOHANTY VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BALIAPAL /181 /2023 () //
159	CRLMC/0005450/2023	MD. AJU @ ASHU @ CHHOTU	ANITA SAHOO	TITILAGARH /57 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0005451/2023	STATE OF ODISHA SANTILATA MOHANTY	SAMVIT MOHANTY	// NAUGAON /78 /2005
		VS	VS	()
161	CRLMC/0005452/2023	STATE OF ODISHA SARAT BEHERA	PRAVASH CHANDRA JENA	// KHANDAPARA /164 /2017
		VS	VS	()
162	CRLMC/0005453/2023	STATE OF ODISHA BIJAY KUMAR SWAIN@GEDU	LAXMIDHAR MAHAPATRA	// MARINE PENTHAKATA /90 /2021
		VS	VS	()
163	CRLMC/0005454/2023	STATE OF ODISHA SAHIL KUMAR SAHOO	KULDEEP MOHANTY	// J.M.F.C. (II), PURI(Puri) GR/0003499/2021
		VS	VS	()
164	CRLMC/0005455/2023	STATE OF ODISHA RAJESH KUMAR JENA @ RAJEAH JENA	AJIT KUMAR SAHOO	// NAYAGARH /7 /2018
		VS	VS	()
165	CRLMC/0005456/2023	STATE OF ODISHA PRATAP KUMAR MOHARANA@MAHARANA	AMITAV TRIPATHY	// DHAMNAGAR /291 /2022
		VS	VS	()
166	CRLMC/0005457/2023	STATE OF ODISHA SIBA KUMAR SAHOO@KANHA SAHOO@SHIBA SAHOO	GOBIRAJ PRADHAN	// NAYAGARH /137 /2010
		VS	VS	()
167	CRLMC/0005458/2023	STATE OF ODISHA SUBRAT KUMAR PAHADASINGH	JYOTIRMAYA SAHOO	// PURI SADAR /259 /2016
		VS	VS	()
168	CRLMC/0005459/2023	STATE OF ODISHA BISHNU NAIK@BISHNU PRASAD NAYAK	LAMBODOR ACHARI	// NIRAKARPUR /49 /2020
		VS	VS	()
169	CRLMP/0002550/2023	STATE OF ODISHA RAJENDRA KUMAR BEHERA	AMIYA KUMAR TARAI	// TARASINGI /18 /2009
		VS	VS	()
170	CRLMP/0002551/2023	STATE OF ODISHA BIDESINI MALI	SK. ZAFARULLA	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0002552/2023	STATE OF ODISHA KISHORE MEHER VS	GYANENDRA CHANDRA SWAIN VS	// /0 ()
172	CRLMP/0002553/2023	STATE OF ODISHA NIKUNJA BEHARI DAS VS	SAURAV TIBREWAL VS	// /0 ()
173	CRLMP/0002554/2023	STATE OF ODISHA UTKAL KESHARI PRADHAN VS	MILLAN KANUNGO VS	// /0 ()
174	CRLMP/0002555/2023	STATE OF ODISHA LINGARAJ BEHERA VS	PRASANTA KUMAR NANDA VS	// /0 ()
175	CRLMP/0002556/2023	COLLECTOR CUM DIST.MAGISTRATE, GANJAM SUNIL KUMAR BAISAKH VS	DEBI PRASAD PATTNAIK VS	// /0 ()
176	CRLMP/0002557/2023	STATE OF ODISHA SUHASINI MISHRA VS	AJAYA KUMAR JENA VS	// /0 ()
177	CRLMP/0002558/2023	STATE OF ODISHA MAMATA MAJHI VS	J.K.KHANDAYATRAY VS	// /0 ()
178	CRLREV/0000681/2023	STATE OF ODISHA DR.NIHAR RANJAN RAY VS	SHIBANI SHANKAR PRADHAN VS	// MAHILA P.S. BUXIBAZAR /75 /2021 2ND ADJ,CUTTACK(Cuttack)
179	CRP/0000043/2023	ANANYA ROUTRAY JEETENDRA BEURA VS	SANDIPANI MISRA VS	// /0 ()
180	EXP/0000011/2023	RAJ KISHORE ROUT PRAFULLA MAHAPATRA VS	UPENDRA KUMAR SAMAL VS	// /0 ()
181	FAO/0000570/2023	STATE OF ODISHA DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS	MOHIL B DALA PATI VS	// /0 ()
		BISWAJIT SAHOO		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	LAA/0000062/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR VS SPL. L.A.O. SAMBALPUR	PARIT SAHU VS	// 0 //
183	LAA/0000063/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR VS SPL. L.A.O. SAMBALPUR	PARIT SAHU VS	// 0 //
184	LAA/0000064/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR VS SPL. L.A.O. SAMBALPUR	PARIT SAHU VS	// 0 //
185	LAA/0000065/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR VS SPL. L.A.O. SAMBALPUR	PARIT SAHU VS	// 0 //
186	LAA/0000066/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR VS SPL. L.A.O. SAMBALPUR	PARIT SAHU VS	// 0 //
187	MACA/0001247/2023	SANJUKTA SAHOO VS UDAYANATH SAHOO	B.B.SINGH VS	// 0 //
188	MACA/0001248/2023	KARTIKESWAR BEHERA VS KALPANA JENA	SUSANTA KUMAR MOHANTY VS	// 0 //
189	MACA/0001249/2023	NIRANJAN BEHERA VS SANJIB KUMAR JENA	DEBASISH PATNAIK VS	// 0 //
190	MACA/0001250/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D. VS EMIL LAKRA	ADAM ALI KHAN VS	// 0 //
191	MACA/0001251/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D. VS THADIUS BAKHALA	ADAM ALI KHAN VS	// 0 //
192	MACA/0001252/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D. VS PHULDEEP EKKA	ADAM ALI KHAN VS	// 0 //
193	MACA/0001253/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D.	ADAM ALI KHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	MATA/0000446/2023	PHULDEEP EKKA RAJASHREE MISHRA	SUJATA JENA	//
		VS	VS	0
195	MATA/0000447/2023	DEBABRATA ACHARYA SAROJ MEHER	BIBHU PRASAD MOHANTY	//
		VS	VS	0
196	MATA/0000448/2023	MAMINA MEHER SOURAV NAYAK	BRAHMANANDA TRIPATHY	//
		VS	VS	0
197	RPFAM/0000441/2023	SIMARANI NAYAK@SAMAL SADHU CHARAN SETHY	BISWAJIT MOHAPATRA	//
		VS	VS	0
198	RPFAM/0000442/2023	AMITA SETHI BIDHU PRASAD TRIPATHY	ARIJEET MISHRA	//
		VS	VS	0
199	RPFAM/0000443/2023	ANNAPURNA MISHRA PRADIPTA KUMAR DAS	SWARUP KUMAR PATNAIK	//
		VS	VS	0
200	RSA/0000551/2023	BABITA BEHERA PARSURAM DASH	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
201	RSA/0000552/2023	PARAMANANDA DASH SANJUKTA SWAIN	MANORANJAN MISHRA	//
		VS	VS	0
202	RSA/0000553/2023	KUSUM MANJARI RANA MOHAMMAD KAIM	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
203	RSA/0000554/2023	AMIT KUMAR JHUNJHUNWALA SAROJ KUMAR NAYAK	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
204	RSA/0000555/2023	AMIT KUMAR JHUNJHUNWALA BIDYUTPRAVA PRADHAN	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	RSA/0000556/2023	AMIT KUMAR JHUNJHUNWALA SUNARAM NAIK VS	BIBEKANANDA BHUYAN VS	// // ()
206	RSA/0000557/2023	GURUBARI NAIK@ PINGUA SUNARAM NAIK VS	BIBEKANANDA BHUYAN VS	// // ()
207	RSA/0000558/2023	GURUBARI NAIK@PINGUA PHULJENS BADA VS	SATYABADI MANTRY VS	// // ()
208	RSA/0000559/2023	ANIL KUMAR LAKRA BASANTA KUMAR DAS VS	DEBENDRA KUMAR SAHOO 1 VS	// // ()
209	RSA/0000560/2023	KANAKALATA DAS@ MOHANTY PHULOMITA BHATRA VS	MANOJ KUMAR PATI VS	// // ()
210	RVWPET/0000479/2023	SUBHOMONI NAG STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // ()
211	TRP(C)/0000430/2023	RABINDRA KUMAR PRADHAN BISHNUPRIYA NAYAK@ PATSANI VS	JAYANTA KUMAR KHANDAYATRAY VS	// // ()
212	TRP(C)/0000431/2023	AMIYA KUMAR NAYAK INDU SUNA VS	DEEPAK RANJAN SUNDARAY VS	// // ()
213	WA/0003097/2023	TAPASWINI SUNA@KUMBHAR STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
214	WA/0003098/2023	PRADIPTA KUMAR PATTANAIAK STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // ()
215	WA/0003099/2023	SURESH CHANDRA PRADHAN STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // ()
		RABINDRA KUMAR BEHERA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0003100/2023	STATE OF ODISHA VS BINADHAR PATRA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
217	WA/0003101/2023	STATE OF ODISHA VS DINABANDHU GADABA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
218	WA/0003102/2023	STATE OF ODISHA VS SRIBATSA BEHERA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
219	WA/0003103/2023	DR.PANKAJ KUMAR PARHI VS NIVA NAYAK	H.M.DHAL VS	// 0 //
220	WA/0003104/2023	SANKHALI BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
221	WA/0003105/2023	STATE OF ODISHA VS PRAVASINI BEHERA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
222	WA/0003106/2023	STATE OF ODISHA VS PRADYUMNA KUMAR DASH	BIPLAB MOHANTY, A.G.A. VS	// 0 //
223	WA/0003107/2023	STATE OF ODISHA VS SAROJ KUMAR MOHANTY	LALATENDU SAMANTARAY, A.G.A. VS	// 0 //
224	WA/0003108/2023	STATE OF ODISHA VS UTTAM KUMAR MOHANTY	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
225	WA/0003109/2023	STATE OF ODISHA VS BISWAJIT GOCHHAYAT	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
226	WA/0003110/2023	STATE OF ODISHA VS MANOJ KUMAR MISHRA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
227	WP(C)/0041750/2023	M/S. FAMOUS SECURITY SERVICE, BBSR	SANJIB MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0041751/2023	AKHIL KUMAR JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0041752/2023	ABINASH ROUTRAY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0041753/2023	SANTOSH KUMAR JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0041754/2023	SUBASH CHANDRA PARIDA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0041755/2023	SOUMYA RANJAN SAMAL	RAMA CHANDRA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0041756/2023	BASANT KUMAR HAZIRA	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0041757/2023	BINDU MAHANANDA	SIDHESWAR MALLIK, P.C.DAS, M.MALLIK, S.MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0041758/2023	KRUSHNA CHANDRA BEHERA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
236	WP(C)/0041759/2023	SASWATI SHAMYA BARIK	Suryakanta Jena	//
		VS	VS	0
		THE PRINCIPAL SECRETARY TO THE GOVT., KHURDA		//
237	WP(C)/0041760/2023	MAHENDRA NAYAK	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		COMMNR.CUM SECRETARY GENERAL ADMINISTRATION DEPT., KHURDA		//
238	WP(C)/0041761/2023	BRUNDABATI BEHERA	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0041762/2023	STATE OF ODISHA PRABHATI BEHERA VS	RANJIT SAMAL VS	// // 0
240	WP(C)/0041763/2023	STATE OF ODISHA M/S SARALA MADAN INFRASTRUCTURE PROJECTS PVT.LTD. VS	SHIKHAR KUMAR DAS VS	// // 0
241	WP(C)/0041764/2023	BRANCH MANAGER, INDIAN BANK, NAYAPALI BRANCH, KHURDA BHAGABAN SAHU VS	RANJIT SAMAL VS	// // 0
242	WP(C)/0041765/2023	STATE OF ODISHA RANJAN KUMAR SENAPATI VS	RANJIT SAMAL VS	// // 0
243	WP(C)/0041766/2023	STATE OF ODISHA SAROJINI DANSENDA VS	SISIR DAS VS	// // 0
244	WP(C)/0041767/2023	MAHANADI COAL FIELD LTD., SAMBALPUR GIRISH CHANDRA BISWAL VS	SAMVIT MOHANTY VS	// // 0
245	WP(C)/0041768/2023	STATE OF ODISHA BUDHADEV PRADHAN VS	RANJIT SAMAL VS	// // 0
246	WP(C)/0041769/2023	STATE OF ODISHA SAGAR CHANDRA RAY VS	SUKANTA KUMAR NAYAK VS	// // 0
247	WP(C)/0041770/2023	STATE OF ODISHA RAMESH CHANDRA ROUT VS	RANJIT SAMAL VS	// // 0
248	WP(C)/0041771/2023	STATE OF ODISHA PANDAV SAMNI VS	RANJIT SAMAL VS	// // 0
249	WP(C)/0041772/2023	STATE OF ODISHA MANAS KUMAR MOHAPATRA VS	HARIPAD MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0041773/2023	HARISH CHANDRA SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
251	WP(C)/0041774/2023	BENUDHAR SWAIN VS STATE OF ODISHA	SITAKANTA HOTA VS	// 0 //
252	WP(C)/0041775/2023	PRAMODINI DASH VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
253	WP(C)/0041776/2023	BENUDHAR DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
254	WP(C)/0041777/2023	SURENDRA KUMAR PANIGRAHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
255	WP(C)/0041778/2023	GOURANGA MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
256	WP(C)/0041779/2023	ARYA ASSOCIATES, CUTTACK VS STATE OF ODISHA	PAMI RATH VS	// 0 //
257	WP(C)/0041780/2023	SIBA PRASAD SETHY VS TAPASWINI SETHI	BHARAT JALLI VS	// 0 //
258	WP(C)/0041781/2023	RADHESYAM PUROHIT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
259	WP(C)/0041782/2023	JYOTIRMAYEE JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0041783/2023	JYOTI RANJAN SAHOO VS STATE OF ODISHA	JYOTIRANJAN KAR VS	// 0 //
261	WP(C)/0041784/2023	RAJUKANTA PADHAN	KHAGESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0041785/2023	RANJIT KHUNTIA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0041786/2023	KOLTHIA HARIJAN	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0041787/2023	NIRANJAN BAG	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0041788/2023	SHESHADEV KARUAN	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0041789/2023	MANDAKINI DEI	MANOJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0041790/2023	M/S SDCPL GMC JV, CUTTACK	ANUP NARAYAN MOHANTY	//
		VS	VS	0
		THE COMMNR., COMMERCIAL TAX AND GST, ODISHA		//
268	WP(C)/0041791/2023	DHOBA MAHAR	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0041792/2023	SARAT CHANDRA BEHERA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0041793/2023	M/S SDCPL GMC JV, CUTTACK	ANUP NARAYAN MOHANTY	//
		VS	VS	0
		THE COMMNR., COMMERCIAL TAX AND GST, ODISHA		//
271	WP(C)/0041794/2023	AMITA SAHOO	BISWARANJAN MAHARATHA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0041795/2023	KUSHA NAIK	LAXMIKANTA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0041796/2023	STATE OF ODISHA SARADA MISHRA VS	BIBEKANANDA BHUYAN VS	// // ()
274	WP(C)/0041797/2023	STATE OF ODISHA SPECIAL SECY. AVIATION RESEARCH CENTRE, NEW DELHI	DEBIPRIYANJAN BHOKTA VS	// // ()
275	WP(C)/0041798/2023	SANGRAM KESHARI DAS RAJSHREE MOHAPATRA VS	BIJAYA KUMAR MISHRA VS	// // ()
276	WP(C)/0041799/2023	TAHASILDAR, KUJANGA SUBASH NAYAK VS	BIREN SANKAR TRIPATHY VS	// // ()
277	WP(C)/0041800/2023	STATE OF ODISHA MANGULI CHARAN ROUT VS	RAJESWARI DAS VS	// // ()
278	WP(C)/0041801/2023	STATE OF ODISHA GAJENDRA SAMANTRAY VS	BISWAJIT PASAYAT VS	// // ()
279	WP(C)/0041802/2023	STATE OF ODISHA M/S PRAGATI CONSTRUCTION, BARGARH VS	PRABODHA CHANDRA NAYAK VS	// // ()
280	WP(C)/0041803/2023	THE COMMNR. OF CT AND GST, ODISHA SANATAN NAYAK VS	AKSHAYA KUMAR PANDEY VS	// // ()
281	WP(C)/0041804/2023	COMMNR., MPLOYEES PROVIDENT FUND ORG., NEW DELHI RUKMANI MEHTA VS	TUKUNA KUMAR MISHRA VS	// // ()
282	WP(C)/0041805/2023	SUATI GOUDA HIMANSHU BHUSAN SAHOO VS	PRAGNAYA NANDA PATNAIK VS	// // ()
283	WP(C)/0041806/2023	DEPARTMENT OF HIGHER SECONDARY S AND ME DEPT, BBSR M/S BIG BUILD INFRASTRUCTURE AND CO., MAYURBHANJ VS	PRABODHA CHANDRA NAYAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0041807/2023	BAIDYANATH BEHERA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
285	WP(C)/0041808/2023	PARAMA PRIYA BARIHA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
286	WP(C)/0041809/2023	GIRISH TRIPATHY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
287	WP(C)/0041810/2023	ARJUNA CHANDRA MOHANTA VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
288	WP(C)/0041811/2023	BIJAYANANDA PATTNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0041812/2023	DEEPAK KUMAR DAS VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
290	WP(C)/0041813/2023	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
291	WP(C)/0041814/2023	PARAMESWAR KISAN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
292	WP(C)/0041815/2023	KSHYAMANIDHI SAHOO VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
293	WP(C)/0041816/2023	NABA KISHORE DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
294	WP(C)/0041817/2023	BIJAY KUMAR SENDHA VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
295	WP(C)/0041818/2023	SITARAM AGARWAL	JAYADEBA BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0041819/2023	SANUJIT DAS	SABYASACHI MISHRA	//
		VS	VS	0
		PRINCIPAL SECY. OF FOOD SUPPLIES AND CONSUMER WELFARE DEPT., BBSR		//
297	WP(C)/0041820/2023	DUSMANTA KUMAR SAHOO	AMRITA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0041821/2023	PURNA CHANDRA SAHOO	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0041822/2023	DHANAJAYA PATEL	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		UNION BANK OF INDIA		//
300	WP(C)/0041823/2023	BAIDYANATH PARIDA	BHARAT JALLI	//
		VS	VS	0
		REGIONAL MANAGER CUM AO, UTKAL GRAMEEN BANK, GANJAM		//
301	WP(C)/0041824/2023	RABINDRA KUMAR SAHOO	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0041825/2023	JOYNTA KUMAR JENA	AJAYA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0041826/2023	BIDYUT KUMAR RATH	BISHAL BAIBHAB	//
		VS	VS	0
		MEMBER BOARD OF REVENUE, CUTTACK		//
304	WP(C)/0041827/2023	NALINI PRAVA PANDA	AMAR KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0041828/2023	JAGANNATH MOHANTY	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0041829/2023	GAGAN BIHARI SWAIN	NALINI KUMAR JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0041830/2023	THE SPECIAL LAND ACQUISITION OFFICER, DHENKANAL MINATI PANIGRAHI VS	SURJYA NARAYAN SAHU VS	// // ()
308	WP(C)/0041831/2023	AO CUM REGIONAL MANAGER, UNION BANK OF INDIA, GANJAM JASWINDER KOUR VS	ASHOK KUMAR ROUT VS	// // ()
309	WP(C)/0041832/2023	R.T.O., BARGARH KOUSER BEGUM VS	DR. BINODA KUMAR MISHRA VS	// // ()
310	WP(C)/0041833/2023	PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS(PENSION), PRAYAGRAJ SUBASH CHANDRA PRADHAN VS	PREMANANDA MOHANTY VS	// // ()
311	WP(C)/0041834/2023	STATE OF ODISHA CHANDRA BHUSHAN SINGH VS	SIDHARTHA DAS VS	// // ()
312	WP(C)/0041835/2023	UNION OF INDIA AMAR KUMAR SAHOO VS	DR. BINODA KUMAR MISHRA VS	// // ()
313	WP(C)/0041836/2023	COMMNR CUM SECY, HIGHER EDUCATION DEPT., BBSR UMESH CHANDRA PANDA VS	PREMANANDA MOHANTY VS	// // ()
314	WP(C)/0041837/2023	STATE OF ODISHA SURA PRASAD BEHERA VS	PREMANANDA MOHANTY VS	// // ()
315	WP(C)/0041838/2023	STATE OF ODISHA GANESWAR MALIK @ KHAGESWAR MALIK VS	PRAMODA KUMAR MISHRA VS	// // ()
316	WP(C)/0041839/2023	STATE OF ODISHA NAMITA DASH VS	PREMANANDA MOHANTY VS	// // ()
317	WP(C)/0041840/2023	STATE OF ODISHA JAYARAM TRIPATHY VS	PREMANANDA MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0041841/2023	DILIP KUMAR MALIK @ DILIP MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
319	WP(C)/0041842/2023	ARABIND BARAL VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
320	WP(C)/0041843/2023	M/S. SAI OM AGENCY, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
321	WP(C)/0041844/2023	AGARWAL TRANSPORT CORP., CUTTACK VS INDUSIND BANK, BBSR	MANOJ VERMA VS	// 0 //
322	WP(C)/0041845/2023	SIBA PRASAD SAHU VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
323	WP(C)/0041846/2023	BICHITRA KUMAR NAYAK @ BICHITRA NAYAK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
324	WP(C)/0041847/2023	SUBHALAXMI DASH VS KAMALAKANTA BHOLA	DEVASHIS PANDA VS	// 0 //
325	WP(C)/0041848/2023	UPENDRA NATH SINGH VS ADDL. COMMNR, SETTLEMENT AND CONSOLIDATION, CUTTACK	SOUMYA RANJAN MOHANTY VS	// 0 //
326	WP(C)/0041849/2023	AMIT KUMAR JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
327	WP(C)/0041850/2023	SADHU NARAYAN DAS VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
328	WP(C)/0041851/2023	LALITA NAIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
329	WP(C)/0041852/2023	DAMBARUDHAR PANDA	UPENDRA KUMAR SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0041853/2023	KUNJA TIRKEY	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0041854/2023	KARUNAKAR NAYAK	SATYAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0041855/2023	JAYALAL BUDEK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0041856/2023	SASMITA NAYAK	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0041857/2023	BARUN NAG	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0041858/2023	DAITARI SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0041859/2023	SURYAJYOTI DAS	PRATAP KESHARI DEO	//
		VS	VS	0
		GENERAL MANAGER, SBI, BBSR		//
337	WP(C)/0041860/2023	SANJAY MITTAL	SAURAV TIBREWAL	//
		VS	VS	0
		GENERAL MANAGER, SBI, BBSR		//
338	WP(C)/0041861/2023	MOTI MANJARI PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0041862/2023	PARTHASARATHI PAHI	BAIJAYANTI MOHANTY	//
		VS	VS	0
		REGIONAL MANAGER, UNION BANK OF INDIA, BALASORE		//
340	WP(C)/0041863/2023	NIRANJAN ROUT	KHIROD CHANDRA MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0041864/2023	R.T.O., CUTTACK ASHOK KUMAR ROUT VS	CHANDAN MISHRA VS	// // 0
342	WP(C)/0041865/2023	R.T.O., CUTTACK TAPAN KAR VS	KEDAR KUMAR DASH VS	// // 0
343	WP(C)/0041866/2023	UNION OF INDIA GYANARANJAN MOHAPATRA @ JNANARANJAN MOHANTY VS	SANJAY KUMAR MOHANTY VS	// // 0
344	WP(C)/0041867/2023	STATE OF ODISHA PRATAP KISHORE CHOUDHURY VS	SATYABRATA MOHANTY (1) VS	// // 0
345	WP(C)/0041868/2023	STATE OF ODISHA BRAHMA RANJAN JENA VS	SANJAY KUMAR SAMANTARAY VS	// // 0
346	WP(C)/0041869/2023	STATE OF ODISHA ABHAYA KUMAR BEHERA VS	NIHAL RATH VS	// // 0
347	WP(C)/0041870/2023	STATE OF ODISHA BASANTA KUMAR JAIN VS	SUSHANTA KUMAR JOSHI VS	// // 0
348	WP(C)/0041871/2023	STATE OF ODISHA GYANARANJAN MOHAPATRA @ JNANARANJAN MOHANTY VS	SANJAY KUMAR MOHANTY VS	// // 0
349	WP(C)/0041872/2023	STATE OF ODISHA PRADIPTA KISHORE PANDA VS	NIHAL RATH VS	// // 0
350	WP(C)/0041873/2023	STATE OF ODISHA PROF DR. GITANJALI PADHI VS	SAROJ KUMAR MISHRA VS	// // 0
351	WP(C)/0041874/2023	STATE OF ODISHA KRUSHNA BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0041875/2023	SIBA PRASAD DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
353	WP(C)/0041876/2023	BIJAYA KUMAR DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
354	WP(C)/0041877/2023	GAGAN SAHOO @ GAGAN BIHARI SAHOO VS COLLECTOR CUM D.M., KENDRAPARA	BIRAJA PRASANNA DAS VS	// 0 //
355	WP(C)/0041878/2023	K.RUNUBALA RAO VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
356	WP(C)/0041879/2023	SOUBHAGYA KUMAR SAHOO VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
357	WP(C)/0041880/2023	DHARMUDHAR PATTNAIK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
358	WP(C)/0041881/2023	DEBASHIS ROUT VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
359	WP(C)/0041882/2023	SUDHAKAR PRADHAN VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
360	WP(C)/0041883/2023	KARUNAKAR SAHU VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
361	WP(C)/0041884/2023	DILLIP NATH VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
362	WP(C)/0041885/2023	KEDAR SANKAR MAHAKUD VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
363	WP(C)/0041886/2023	KAILASH CHANDRA NAYAK	BADRINARAYAN PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0041887/2023	SECY, COOP. DEPT., BBSR LAMBODAR PRADHAN	SATYABRATA SATAPATHY	//
		VS	VS	0
365	WP(C)/0041888/2023	STATE OF ODISHA NARENDRA KUMAR KANANA	SATYABRATA SATAPATHY	//
		VS	VS	0
366	WP(C)/0041889/2023	STATE OF ODISHA KUMUDINI DIGAL	JUGALA KISHORE PANDA	//
		VS	VS	0
367	WP(C)/0041890/2023	STATE OF ODISHA NAROTTAM PATRA	SUSANTA KUMAR SAHU	//
		VS	VS	0
368	WP(C)/0041891/2023	STATE OF ODISHA SUSAMA ROUTRAY	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
369	WP(C)/0041892/2023	STATE OF ODISHA BAMAN CHARAN JENA	LAMAN PRADHAN	//
		VS	VS	0
370	WP(C)/0041893/2023	STATE OF ODISHA PURNA CHANDRA ROUTRAY	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
371	WP(C)/0041894/2023	STATE OF ODISHA M/S. BHAGBAN MAHAPATRA CONSTRUCTION AND ENGINEERS SHANKAR PRADHAN	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
372	WP(C)/0041895/2023	STATE OF ODISHA BIDYADHAR BARADA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
373	WP(C)/0041896/2023	STATE OF ODISHA BISHNUPADA GIRI	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
374	WP(C)/0041897/2023	STATE OF ODISHA DR. BIJAY KUMAR MISHRA	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0041898/2023	STATE OF ODISHA KARUNAKAR BISOI VS	SUBHENDU KUMAR NAYAK VS	// // ()
376	WP(C)/0041899/2023	STATE OF ODISHA SUBRAT MOHANTY VS	AKSHAYA KUMAR PANDEY VS	// // ()
377	WP(C)/0041900/2023	CHAIRMAN, ODISHA STAFF SELECTION COMMISSION, BBSR NARAHARI BARIK VS	DIGAMBAR SETHI VS	// // ()
378	WP(C)/0041901/2023	COLLECTOR, KEONJHAR SANJUKTA BEDBAGISH VS	PRAFULLA KUMAR LENKA VS	// // ()
379	WP(C)/0041902/2023	STATE OF ODISHA M/S. EASTERN FOODS PVT. LTD., CUTTACK VS	SATYA MOHANTY VS	// // ()
380	WP(C)/0041903/2023	STATE OF ODISHA PRASANT KUMAR MAHAKUD VS	ITISHREE TRIPATHY VS	// // ()
381	WP(C)/0041904/2023	STATE OF ODISHA SUDARSAN PANDA VS	PRAVAS CHANDRA PANDA VS	// // ()
382	WP(C)/0041905/2023	STATE OF ODISHA SANGRAM KESHARI DAS VS	PRADEEP KUMAR DAS VS	// // ()
383	WP(C)/0041906/2023	STATE OF ODISHA BHIM SINGH SIDDAR VS	SARBESWAR BEHERA VS	// // ()
384	WP(C)/0041907/2023	COLLECTOR OF SUNDARGARH SANJEEB KUMAR BANGOLA VS	AMIYA KUMAR CHHATOI VS	// // ()
385	WP(C)/0041908/2023	STATE OF ODISHA MAHENDRA KUMAR RAY VS	SANTOSH KUMAR KANUNGO VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0041909/2023	SUBRAT KUMAR TAREI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
387	WP(C)/0041910/2023	M/S SUBUDHI BORE SERVICE, BHANJANAGAR VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
388	WP(C)/0041911/2023	SUJIT KUMAR MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
389	WP(C)/0041912/2023	BAJANATH DEEP VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
390	WP(C)/0041913/2023	SUDAM SETH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
391	WP(C)/0041914/2023	JYOTINDRA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
392	WP(C)/0041915/2023	RABINDRA KUMAR MISHRA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
393	WP(C)/0041916/2023	MANOJ KUMAR DEBATA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
394	WP(C)/0041917/2023	SASMITA PARIDA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
395	WP(C)/0041918/2023	B.RAJU PATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
396	WP(C)/0041919/2023	DILLIP KUMAR BEHERA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
397	WP(C)/0041920/2023	DR. PRADEEP KUMAR MOHANTY	SAMEER KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0041921/2023	BISWA BIHARI BISWAL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0041922/2023	GALEN COLLEGE OF PHARMACY, DPHARM, PURI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0041923/2023	AKSHAYA KUMAR MOHANTY	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0041924/2023	RAMESH CHANDRA JHANKAR	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0041925/2023	GURUPRASAD NAYAK	SAMARENDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0041926/2023	NIMAIN CHARAN BISWAL	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0041927/2023	CHHATRAY SINGH	BHARAT CHANDRA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0041928/2023	NETRAMANI KUMARI DEI	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0041929/2023	SHERIN BEGUM	DINESH KUMAR PANDA	//
		VS	VS	0
		THE D.M. CUM COLLECTOR, GANJAM		//
407	WP(C)/0041930/2023	ABHAYA CHARAN BEHERA	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0041931/2023	M/S SUBUDHI BORE SERVICE, BHANJANAGAR, GANJAM	SAMLABALA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0041932/2023	STATE OF ODISHA DEBASISH DALAI VS COLLECTOR, CUTTACK	BIBEKANANDA BHUYAN VS	// // 0 //
410	WP(C)/0041933/2023	SURESH KUMAR HAIBRU VS UNION OF INDIA	ADWITIYA SATPATHY VS	// 0 //
411	WP(C)/0041934/2023	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
412	WP(C)/0041935/2023	UPENDRA KUMAR NAYAK VS BANK OF INDIA, SAMBALPUR	TARA PRASAD MOHAPATRA VS	// 0 //
413	WP(C)/0041936/2023	DEBANANDA DHAR VS THE REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	MAHESWAR MOHANTY VS	// 0 //
414	WP(C)/0041937/2023	JALEN SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //
415	WP(C)/0041938/2023	SUBHASIS MISHRA VS PRESIDENT, BOARD SECONDARY EDUCATION, CUTTACK	SURENDRA KUMAR GARTIA VS	// 0 //
416	WP(C)/0041939/2023	VIKASH GNM TRAINING SCHOOL, BALASORE VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
417	WP(C)/0041940/2023	BIJU PATNAIK B.SC NURSING COLLEGE, BARIPADA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
418	WP(C)/0041941/2023	DEBENDRA MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
419	WP(C)/0041942/2023	KSHETRA MOHAN MOHANTA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0041943/2023	DOSI MANDAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
421	WP(C)/0041944/2023	RAJESH VISWAKARMA VS UNION OF INDIA	DAYANIDHI MOHANTY VS	// 0 //
422	WP(C)/0041945/2023	RAMESH CHANDRA MOHANTA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
423	WP(C)/0041946/2023	M/S NEELANCHAL RESORTS PVT. LTD., BBSR VS BBSR DEVELOPMENT AUTHORITY, BBSR	BANSHIDHAR BAUG VS	// 0 //
424	WP(C)/0041947/2023	SATYABHAMA PANDA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
425	WP(C)/0041948/2023	CHITTA RANJAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
426	WP(C)/0041949/2023	PRAVABATI RAY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
427	WP(C)/0041950/2023	PAIKSHITA BAL VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
428	WP(C)/0041951/2023	GOPABANDHU MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
429	WP(C)/0041952/2023	PUSPALATA MOHAPATRA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
430	WP(C)/0041953/2023	NIBEDITA SAHOO VS STATE OF ODISHA	PAJIT KUMAR PRADHAN VS	// 0 //
431	WP(C)/0041954/2023	GOPABANDHU MOHAPATRA	DEEPALI MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0041955/2023	STATE OF ODISHA HRUDANANDA SWAIN	SUBHASREE MOHANTY	//
		VS	VS	0
433	WP(C)/0041956/2023	STATE OF ODISHA HAREKRISHNA KIRTANIYA	LALATENDU SAMAL	//
		VS	VS	0
434	WP(C)/0041957/2023	COMMNR. CUM SECY. TO GOVT. OF ODISHA, BBSR GOPABANDHU MOHAPATRA	DEEPALI MAHAPATRA	//
		VS	VS	0
435	WP(C)/0041958/2023	STATE OF ODISHA SURAMA MOHANTY	SUBHASREE MOHANTY	//
		VS	VS	0
436	WP(C)/0041959/2023	STATE OF ODISHA SUDHAKAR MOHAPATRA	SAROJ KUMAR DASH	//
		VS	VS	0
437	WP(C)/0041960/2023	STATE OF ODISHA GOPABANDHU MOHAPATRA	DEEPALI MAHAPATRA	//
		VS	VS	0
438	WP(C)/0041961/2023	STATE OF ODISHA GOPABANDHU MOHAPATRA	DEEPALI MAHAPATRA	//
		VS	VS	0
439	WP(C)/0041962/2023	STATE OF ODISHA DEBENDRA KUMAR PRUSTY	TAPAN KUMAR BISWAL	//
		VS	VS	0
440	WP(C)/0041963/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR STATE BANK OF INDIA, JAJPUR TOWN BRANCH	MAMTA TRIPATHY	//
		VS	VS	0
441	WP(C)/0041964/2023	DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION JAJPUR BIRENDRA KUMAR SINGH SAMATA	SAROJ KUMAR DASH	//
		VS	VS	0
442	WP(C)/0041965/2023	STATE OF ODISHA SIPA DAS	GOPAL CHARAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0041966/2023	COLLECTOR, JAIPUR DR. RAKESH MOHANTY VS	SUCHETA GUMANSINGH VS	// // ()
444	WP(C)/0041967/2023	VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA SUDHAKARA PATTNAYAK VS	DINESH KUMAR PANDA VS	// // ()
445	WP(C)/0041968/2023	STATE OF ODISHA M/S SUBUDHI BORE SERVICE, BHANJANAGAR, GANSA VS	SAMLABALA JENA VS	// // ()
446	WP(C)/0041969/2023	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	PRASANNA KUMAR SAHOO VS	// // ()
447	WP(C)/0041970/2023	STATE OF ODISHA MADAN KANHAR VS	MANAS PATI VS	// // ()
448	WP(C)/0041971/2023	STATE OF ODISHA GANESWAR SATAPATHY VS	DINESH PANDA VS	// // ()
449	WP(C)/0041972/2023	STATE OF ODISHA MOHAN SUNDAR RAY VS	JAYANANDA JENA VS	// // ()
450	WP(C)/0041973/2023	STATE OF ODISHA ANITA JENA VS	GOPAL CHARAN MOHANTY VS	// // ()
451	WP(C)/0041974/2023	COLLECTOR, JAIPUR DILLIP KUMAR ROUT VS	JYOTI RANJAN KHUNTIA VS	// // ()
452	WP(C)/0041975/2023	STATE OF ODISHA PRAVAKAR ROUT VS	JAYANANDA JENA VS	// // ()
453	WP(C)/0041976/2023	STATE OF ODISHA PRIYADARSHINI DAS VS	SAMARENDRA BAHADUR VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0041977/2023	SK. ABDUL ZABBAR VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// 0 //
455	WP(C)/0041978/2023	SUDHAKAR NATH VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
456	WP(C)/0041979/2023	M/S SUBUDHI BORE SERVICE, BHANJANAGAR, GANSA VS STATE OF ODISHA	SAMLABALA JENA VS	// 0 //
457	WP(C)/0041980/2023	SONALI ICE PLANT, CHOUDWAR, CUTTACK VS EXECUTIVE ENGINEER, TPCODL, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
458	WP(C)/0041981/2023	DILLIP KUMAR DAS VS SECY. TO THE GOVT. OF ODISHA, HINDU RELIGIOUS ENDOWMENT DEPT., BBSR	PRAFULA KUMAR MALLICK VS	// 0 //
459	WP(C)/0041982/2023	JAGABANDHU ACHARYA VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
460	WP(C)/0041983/2023	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
461	WP(C)/0041984/2023	BISAKHA SETH VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
462	WP(C)/0041985/2023	KUNTALA PANDA VS COLLECTOR AND D.M., DHENKANAL	SUBRAT SATPATHY VS	// 0 //
463	WP(C)/0041986/2023	BHAMA LOHAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
464	WP(C)/0041987/2023	GURU CHARAN BAGAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
465	WP(C)/0041988/2023	ROHITA LOHAR	UPENDRA KUMAR SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0041989/2023	STATE OF ODISHA ASHUTOSH MALLICK	JAGDISH BISWAL	//
		VS	VS	0
467	WP(C)/0041990/2023	STATE OF ODISHA DEEPAK LUHAR	UPENDRA KUMAR SAMAL	//
		VS	VS	0
468	WP(C)/0041991/2023	STATE OF ODISHA CHITTA RANJAN MISHRA	SAMBEET PATTANAYAK	//
		VS	VS	0
469	WP(C)/0041992/2023	STATE OF ODISHA CHHOTELAL DILLA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
470	WP(C)/0041993/2023	STATE OF ODISHA AJIM UDIN KHAN	SAMBEET PATTANAYAK	//
		VS	VS	0
471	WP(C)/0041994/2023	STATE OF ODISHA ARJUN ROUT @ ARJUN DILLA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
472	WP(C)/0041995/2023	STATE OF ODISHA KANHU CHARAN JENA	ASIT KUMAR JENA	//
		VS	VS	0
473	WP(C)/0041996/2023	STATE OF ODISHA BRUNDABATI LUHAR	UPENDRA KUMAR SAMAL	//
		VS	VS	0
474	WP(C)/0041997/2023	STATE OF ODISHA JOGINDRA BHAINSAI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
475	WP(C)/0041998/2023	STATE OF ODISHA GUAFULA LUHAR	UPENDRA KUMAR SAMAL	//
		VS	VS	0
476	WP(C)/0041999/2023	STATE OF ODISHA RABINDRA NATH SAHOO	AMBUJA BANDHU PARIDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0042000/2023	STATE OF ODISHA DILLIP KUMAR BARAL VS	UMAKANTA SAHOO VS	// // ()
478	WP(C)/0042001/2023	STATE OF ODISHA AMANDEEP SINGH VS	SRINIBASH SATAPATHY VS	// // ()
479	WP(C)/0042002/2023	STATE OF ODISHA INDIRA SAHOO VS	BIDESH RANJAN BEHERA VS	// // ()
480	WP(C)/0042003/2023	STATE OF ODISHA RAM KRUSHNA DAS VS	DR. BINODA KUMAR MISHRA VS	// // ()
481	WP(C)/0042004/2023	STATE OF ODISHA JANMEJAYA ROUT VS	SATYABRATA DASH VS	// // ()
482	WP(C)/0042005/2023	STATE OF ODISHA DEEPAK KUMAR SHARMA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
483	WP(C)/0042006/2023	STATE OF ODISHA SANGRAM KESHARI MOHANTY VS	DR. BINODA KUMAR MISHRA VS	// // ()
484	WP(C)/0042007/2023	STATE OF ODISHA GIRJA SHANKAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
485	WP(C)/0042008/2023	STATE OF ODISHA BHIKARI JENA VS	SRINIBASH SATAPATHY VS	// // ()
486	WP(C)/0042009/2023	THE ADDL. COMMNR. ADDL. REVIONAL COURT, BBSR SURYA NARAYAN PATTANAİK VS	DR. BINODA KUMAR MISHRA VS	// // ()
487	WP(C)/0042010/2023	STATE OF ODISHA DURBADALA SA VS STATE OF ODISHA	TRILOCHAN DASH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0042011/2023	JANMEJAYA DAS VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
489	WP(C)/0042012/2023	KIRANBALA MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
490	WP(C)/0042013/2023	MALLI KALO VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
491	WP(C)/0042014/2023	BIJAYALAXMI PATRA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
492	WP(C)/0042015/2023	M/S MAA TARINI TRADERS, BBSR VS STATE OF ODISHA	SANDEEP KUMAR JENA VS	// 0 //
493	WP(C)/0042016/2023	M/S. TRISHAKTI TIMES, GANJAM VS AO, ICICI BANK LTD. KOLKATA	BIPLABA P.B. BAHALI VS	// 0 //
494	WP(C)/0042017/2023	SHIBA SHANKAR MUNDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
495	WP(C)/0042018/2023	SANJAY KUMAR BEHERA VS STATE OF ODISHA	ANIRUDHA SANGANAREA VS	// 0 //
496	WP(C)/0042019/2023	THE BOUDH CO-OP. CENTRAL BANK LTD. VS SUSANTA KUMAR NAYAK	BAIDHAR SAHOO VS	// 0 //
497	WP(C)/0042020/2023	MOHINI NANDA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
498	WP(C)/0042021/2023	HARIKRISHNA NAYAK VS STATE OF ODISHA	RAMA PRASAD DALAI VS	// 0 //
499	WP(C)/0042022/2023	SIMAREKHA DEHURY	NIHAL RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	WP(C)/0042023/2023	AKHAYA KUMAR SAHU	RAMA PRASAD DALAI	//
		VS	VS	()
		STATE OF ODISHA		//
501	WP(C)/0042024/2023	SANJAYA KUMAR PRADHAN	RAMA PRASAD DALAI	//
		VS	VS	()
		STATE OF ODISHA		//
502	WP(C)/0042025/2023	M/S. SONA RUPA JEWELLERS, MUMBAI	ASIT KUMAR DASH	//
		VS	VS	()
		THE COMMISSIONER OF CT AND GST, CUTTACK		//
503	WP(C)/0042026/2023	MANOJ KUMAR DAS	RAMA PRASAD DALAI	//
		VS	VS	()
		STATE OF ODISHA		//
504	WP(C)/0042027/2023	DR. JAYARAM BISHOYI	RAMA PRASAD DALAI	//
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0015185/2023	RASHMIRANJAN @ TAPU BARAL	BIKRAM CHANDRA GHADEI	BRAHMAGIRI /101 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0015186/2023	SANGRAM KESHARI BARIK	ANUGRAHA NARAYAN SAMANTRAY	PUINTALA /271 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0015187/2023	GHAULI MURMU	SAROJ BARIK	SAHADEV KHUNTA /444 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0015188/2023	CHINMAYA BEHERA	BISWARANJAN DALAI	BYREE /159 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0015189/2023	UMAKANTA SANDHA	TAPAN KUMAR KAMILA	BHOGRAI /404 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0015190/2023	UMAKANTA SANDHA	TAPAN KUMAR KAMILA	BHOGRAI /415 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0015191/2023	STATE OF ODISHA RABINDRA DAS VS	SMARAJIT PRADHAN VS	// SAHADEV KHUNTA /274 /2023 ()
512	ABLAPL/0015192/2023	STATE OF ODISHA SUDHIR PETER VS	SMARAJIT PRADHAN VS	// SAHADEV KHUNTA /274 /2023 ()
513	ABLAPL/0015193/2023	STATE OF ODISHA BADAVATH PRASAD VS	SMARAJIT PRADHAN VS	// SAHADEV KHUNTA /274 /2023 ()
514	ABLAPL/0015194/2023	STATE OF ODISHA SAROJ KUMAR MOHANTY VS	SMARAJIT PRADHAN VS	// SAHADEV KHUNTA /274 /2023 ()
515	ABLAPL/0015195/2023	STATE OF ODISHA JAYANTA CHAKRABARTI @ CHAKRAVARTY VS	SMARAJIT PRADHAN VS	// SAHADEV KHUNTA /274 /2023 ()
516	ABLAPL/0015196/2023	STATE OF ODISHA RANJAN RAUL @ BABU ROULA VS	BIJAY KUMAR BEHERA VS	// TANGI (KHURDA) /842 /2023 ()
517	ABLAPL/0015197/2023	STATE OF ODISHA SUMAN DAS VS	AMULYA RATNA PANDA VS	// REMUNA /228 /2023 ()
518	ABLAPL/0015198/2023	STATE OF ODISHA SANJUKTA PANDA VS	SANDEEP RAJ PANDA VS	// JAGATSINGPUR /711 /2023 ()
519	ABLAPL/0015199/2023	STATE OF ODISHA SANTOSH KUMAR NAIK @ SANTOSH NAIK VS	BIDYALOK MOHAPATRA VS	// JARAPADA /403 /2023 ()
520	ABLAPL/0015200/2023	STATE OF ODISHA RANJIT JENA VS	JUGALA KISHORE PANDA VS	// CUTTACK SADAR /723 /2023 ()
521	ABLAPL/0015201/2023	STATE OF ODISHA SANJAYA KUMAR NAYAK VS	SATYA RANJAN MULIA VS	// JAGATPUR /617 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0015202/2023	SK. TOFAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	MAHAKALPARA /225 /2016 () //
523	ABLAPL/0015203/2023	SATYABADI JENA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /240 /2013 () //
524	ABLAPL/0015204/2023	CHANDAN @ DILIP BADAJENA VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	JANKIA P.S. /431 /2023 () //
525	ABLAPL/0015205/2023	SWAGAT PANDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	JAGATSINGPUR /711 /2023 () //
526	ABLAPL/0015206/2023	SIPUNA @ MIHIR RANJAN SAMAL VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	JAJPUR TOWN /111 /2011 () //
527	ABLAPL/0015207/2023	MANOJ KANDI VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	BINJHARPUR /279 /2018 () //
528	ABLAPL/0015208/2023	JOKU @ TIKAL SWAIN VS STATE OF ODISHA	HAREKRUSHNA MALİK VS	BARANGA /407 /2023 () //
529	ABLAPL/0015209/2023	GOLU YADAV VS STATE OF ODISHA	DIPTI REKHA NANDA VS	JHARSUGUDA /512 /2023 () //
530	ABLAPL/0015210/2023	BIRENDRA PRATAP BHANJA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /145 /2023 () //
531	ABLAPL/0015211/2023	JAHAN SAHA @ JANI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /375 /2023 () //
532	ABLAPL/0015212/2023	SILU @ BHASKAR MAJHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /281 /2023 () //
533	ABLAPL/0015213/2023	KALPANA BARAL	KABIRAJ PRADHAN	CHANDAPUR /169 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0015214/2023	BUBU SAMANTARAY @ PADMA LOCHAN SAMANTARAY	ARUN MIDHAR MAHAPATRA	PAHALA /382 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0015215/2023	JIBANA JYOTI MOHANTY	PRAVASH CHANDRA JENA	FATEGARH /289 /2023
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0015216/2023	KUNI DAS	DEEPAK KU SAHOO	KENDRAPARA SADAR /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0015217/2023	RAJKISHORE NAYAK	TARA PRASAD MOHAPATRA	BRAHMAGIRI /149 /2009
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0015218/2023	AMIR KHAN	PABITRA KUMAR NAYAK	RAGHUNATHPALI /371 /2023
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0015219/2023	HEMANTA KUMAR BIRUA	RAKESH BEHERA	KANKADAHAD /229 /2023
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0015220/2023	SUDARSAN PANDA	SANDEEP RAJ PANDA	JAGATSINGPUR /711 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0015221/2023	CHITA RANJAN JENA @ RANJAN JENA	JUGALA KISHORE PANDA	CUTTACK SADAR /723 /2023
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0015222/2023	RUSTAM MOHAMMAD	JAYDEEP PAL	KISSANNAGAR PS /292 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0015223/2023	SITENDRA KUMAR SAHOO @ SITU	ASHOK KUMAR SAHOO	ODAGAON /289 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0015224/2023	SRIDHARA KARMI	SK. ZAFARULLA	KANTAMAL /210 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0015225/2023	STATE OF ODISHA MISHRU @ MISHRA MAJHI VS	AKSHAYA KUMAR SAHOO VS	// / /0 ()
546	ABLAPL/0015226/2023	STATE OF ODISHA CHANDRA SEKHAR SAHOO VS	BISWARANJAN MAHARATHA VS	// / /0 ()
547	ABLAPL/0015227/2023	STATE OF ODISHA DEEPAK BAG @ DEEPAK NAIK VS	KIRTAN DANG VS	// BOLANGIR TOWN /592 /2023 ()
548	ABLAPL/0015228/2023	STATE OF ODISHA HIMANCHAL MAJHI VS	AKSHAYA KUMAR SAHOO VS	// / /0 ()
549	ABLAPL/0015229/2023	STATE OF ODISHA JADUMANI BEHERA VS	GYANENDRA CHANDRA SWAIN VS	// CHANDRASEKHARPUR /627 /2023 ()
550	ABLAPL/0015230/2023	STATE OF ODISHA MANISHA AGRAWAL VS	GOKULANANDA SAHU VS	// JUNAGARH /416 /2023 ()
551	ABLAPL/0015231/2023	STATE OF ODISHA MANJU DAS VS	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /443 /2023 ()
552	ABLAPL/0015232/2023	STATE OF ODISHA PATITAPABANA BARISALYA VS	HIMANSHU SEKHAR MISHRA VS	// AIR FIELD P.S. /259 /2023 ()
553	ABLAPL/0015233/2023	STATE OF ODISHA PRATIMA MALLIK VS	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /444 /2023 ()
554	ABLAPL/0015234/2023	STATE OF ODISHA SAGAR BEHERA VS	SANJIB KUMAR BHANJADEO VS	// AIR FIELD P.S. /171 /2022 ()
555	ABLAPL/0015235/2023	STATE OF ODISHA RUNDRA NARAYAN MALLICK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// BINJHARPUR /631 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0015236/2023	SHARADA PRASAD MOHANTY VS STATE OF ODISHA	AJAYA KUMAR JENA VS	MAHILA P.S. BUXIBAZAR /163 /2023 () //
557	ABLAPL/0015237/2023	LAXMIDHAR MOHANTY VS STATE OF ODISHA	AJAYA KUMAR JENA VS	MAHILA P.S. BUXIBAZAR /163 /2023 () //
558	ABLAPL/0015238/2023	RAM SINGH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /13 /2023 () //
559	ABLAPL/0015239/2023	RAM SINGH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /12 /2023 () //
560	ABLAPL/0015240/2023	KAILASH CHANDRA BEHERA @ KAILASH BEHERA VS STATE OF ODISHA	SUBRA NARAYAN GAYA VS	DHAULI PS /239 /2023 () //
561	ABLAPL/0015241/2023	RAM SINGH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /11 /2023 () //
562	ABLAPL/0015242/2023	KAIBALYA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /633 /2023 () //
563	ABLAPL/0015243/2023	SURENDRA MOHAPATRA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BALIPATNA /165 /2022 () //
564	ABLAPL/0015244/2023	FAKIRA AWALU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BANDHUGOAN /97 /2023 () //
565	ABLAPL/0015245/2023	BRAJA KISHORE JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /388 /2023 () //
566	ABLAPL/0015246/2023	SANJEET KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /385 /2023 () //
567	ABLAPL/0015247/2023	TUNA GOUDA	JYOTIRMAYA SAHOO	BEGUNIAPADA /511 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0015248/2023	STATE OF ODISHA MANOJ KHOSLA	BISWAJIT RANJAN TRIPATHY	// BANDHUGOAN /116 /2023
		VS	VS	()
569	ABLAPL/0015249/2023	STATE OF ODISHA KALIA GOUDA @ RANJAN GOUDA	JYOTIRMAYA SAHOO	// BEGUNIAPADA /518 /2023
		VS	VS	()
570	ABLAPL/0015250/2023	STATE OF ODISHA GUDU TRIPATHY @ PRIYABRATA TRIPATHY	PRADEEPTA KUMAR BEHERA	// BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023
		VS	VS	()
571	ABLAPL/0015251/2023	STATE OF ODISHA DATI MAJHI	SRINIBAS PARIJA	// CHANDRAPUR /21 /2023
		VS	VS	()
572	ABLAPL/0015252/2023	STATE OF ODISHA KSHIROD NATH SHARMA	KSHIROD KUMAR PAHIL	// BARI /384 /2022
		VS	VS	()
573	ABLAPL/0015253/2023	STATE OF ODISHA JHARANA SAMAL @ GADANAYAK	KASHINATH PATTANAIAK	// LINGARAJ P.S. /329 /2023
		VS	VS	()
574	ABLAPL/0015254/2023	STATE OF ODISHA RADHESHYAM GUPTA	PRADEEP KUMAR PARIDA	// CHOUDWAR /583 /2023
		VS	VS	()
575	ABLAPL/0015255/2023	STATE OF ODISHA CHANDRAKANTA PRADHAN	LAXMAN PRADHAN	// RAIKIA /101 /2023
		VS	VS	()
576	ABLAPL/0015256/2023	STATE OF ODISHA SUBHAM BARIK	ASHOK KUMAR APAT	// BHARATPUR PS /295 /2023
		VS	VS	()
577	ABLAPL/0015257/2023	STATE OF ODISHA SANJI ROUT	ARIJEET MISHRA	// / /0
		VS	VS	()
578	ABLAPL/0015258/2023	STATE OF ODISHA ABANI @ ABANNI KUMAR SATPATHY @ SATAPATHY	DIKSHYAJYOTI SAHOO	// KODALA /500 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0015259/2023	STATE OF ODISHA KANAKA MANJARI JENA VS	NITYANANDA MOHAPATRA VS	// CUTTACK SADAR /604 /2023 ()
580	ABLAPL/0015260/2023	STATE OF ODISHA PAPI @ PAPINA @ SRUTI RANJAN BEHERA VS	AKSHAYA KUMAR PANDEY VS	// PURI TOWN /116 /2012 ()
581	ABLAPL/0015261/2023	STATE OF ODISHA SIBA BEHERA @ SIBARAM BEHERA VS	AMIT KUMAR NATH VS	// / /0 ()
582	ABLAPL/0015262/2023	STATE OF ODISHA NABIN KUMAR NAYAK VS	AJAYA NAYAK VS	// KHARABEL NAGAR P.S. /606 /2023 ()
583	ABLAPL/0015263/2023	STATE OF ODISHA ABANI @ ABANNI KUMAR SATPATHY @ SATAPATHY VS	DIBYAJYOTI SAHOO VS	// KODALA /501 /2023 ()
584	ABLAPL/0015264/2023	STATE OF ODISHA NIBASHA @ BABU BISWAL VS	ARABINDA TRIPATHY VS	// BANKI /306 /2015 ()
585	ABLAPL/0015265/2023	STATE OF ODISHA ABANI @ ABANNI KUMAR SATPATHY @ SATAPATHY VS	DIBYAJYOTI SAHOO VS	// KODALA /502 /2023 ()
586	ABLAPL/0015266/2023	STATE OF ODISHA DEBA SETHY VS	ABINASH NAYAK VS	// CHOUWAR /209 /2023 ()
587	ABLAPL/0015267/2023	STATE OF ODISHA CHHUTU SENDRIA @ CHHOTU SENDRIA VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA SADAR /180 /2021 ()
588	ABLAPL/0015268/2023	STATE OF ODISHA BIRANCHI NARAYAN MISHRA VS	DEEPAK KUMAR DAS VS	// / /0 ()
589	ABLAPL/0015269/2023	STATE OF ODISHA DR. PRATABIDYA PARIDA VS DEBASISH DASH	SAROJ KUMAR PADHY VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :20/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0015270/2023	SK. NASIM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /160 /2023 () //
591	ABLAPL/0015271/2023	MIRI @ LACHAMANA BHATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /109 /2023 () //
592	ABLAPL/0015272/2023	PRASANT KUMAR MOHANTY VS STATE OF ODISHA	SUBIR PALIT VS	//0 () //
593	ABLAPL/0015273/2023	MD. PAPU @ MD. LADEN @ MD. ABDULLAH VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /15 /2012 () //
594	ABLAPL/0015274/2023	BHAGIRATHI GURU @ LIPU GURU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /336 /2023 () //
595	ABLAPL/0015275/2023	SRIBATSHA KUMAR MULLICK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	KUAKHIA /201 /2023 () //
596	ABLAPL/0015276/2023	BHAJAMANA MEHERA @ MEHER VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	KHURDA MODEL /784 /2023 () //
597	ABLAPL/0015277/2023	BHAGIRATHI MOHAPATRA VS STATE OF ODISHA	SOUMYA RANJAN PAIKRAY VS	DHENKANAL SADAR /1037 /2023 () //
598	ABLAPL/0015278/2023	ARATI KHORA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KAKIRIGUMMA /130 /2023 () //
599	ABLAPL/0015279/2023	BABU GOCHHAYAT VS STATE OF ODISHA	AMIT KUMAR NATH VS	JARAPADA /391 /2023 () //
600	ABLAPL/0015280/2023	KAIBALYA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /632 /2023 () //
601	ABLAPL/0015281/2023	SANGITA JAYANTI DASH	PANCHANAN PANIGRAHI	MOTANGA /62 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :20/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0015282/2023	STATE OF ODISHA PRAFULLA @ PRAFULLA KUMAR DUARI	JAYADEBA BEHERA	// NAYAGARH SADAR /241 /2023
		VS	VS	()
603	ABLAPL/0015283/2023	STATE OF ODISHA DEEPAK RANJAN PATNAIK	BIBHU PRASAD DAS	// JEYPORE TOWN /388 /2023
		VS	VS	()
604	ABLAPL/0015284/2023	STATE OF ODISHA LALIT MOHAN CHAMPATI	DURGA PRASAD DHAL	// AIRPORT /346 /2023
		VS	VS	()
605	ABLAPL/0015285/2023	STATE OF ODISHA LOPAMUDRA MOHANTY	BHABANI SANKAR MISHRA	// BADACHANA /322 /2023
		VS	VS	()
606	ABLAPL/0015286/2023	STATE OF ODISHA PRADEEP KUMAR HALDAR	SURESH KUMAR PANDA	// JAGATPUR /619 /2023
		VS	VS	()
607	ABLAPL/0015287/2023	STATE OF ODISHA DINESH BEHERA	SATYA RANJAN MULIA	// CDA-II /146 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :20/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2023 ADMLS/2/2022	COCKETT MARINE OIL(ASIA) PTE LTD.-MP	M/S. BINI MISHRA, R.RAY, R.P.KAR
2	42/2023 ARBA/13/2020	M/S. ORISSA COAL CHEM PVT. LTD.-MP	
3	63/2023 CRP/43/2023	JEETENDRA BEURA-MP	SANDIPANI MISRA
4	176/2023 JCRLA/76/2023	PRADEEP KUMAR MALLICK-MP	ADV.
5	177/2023 JCRLA/76/2023	PRADEEP KUMAR MALLICK-MP	ADV.
6	178/2023 JCRLA/87/2018	TATAPUDI SASHIBHUSAN-MP	M/S.PANCHANAN PANIGRAHI, S.JENA, (M/S. BISWAJI
7	219/2023 LAA/135/2018	CHAINU GANDA-MP	NIRANJAN SINGH (1)
8	220/2023 LAA/62/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
9	221/2023 LAA/62/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
10	222/2023 LAA/62/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
11	223/2023 LAA/63/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
12	224/2023 LAA/63/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
13	225/2023 LAA/63/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
14	226/2023 LAA/64/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
15	227/2023 LAA/64/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
16	228/2023 LAA/64/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
17	229/2023 LAA/65/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
18	230/2023 LAA/65/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
19	231/2023 LAA/65/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
20	232/2023 LAA/42/2016	UNION OF INDIA-MP	MR.PARTHA SARATHI NAYAK
21	233/2023 LAA/42/2016	UNION OF INDIA-MP	MR.PARTHA SARATHI NAYAK
22	234/2023 LAA/66/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
23	235/2023 LAA/66/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
24	236/2023 LAA/66/2023	SUB COLLECTOR CUM CHAIRMAN, R.M.C., SAMBALPUR	M LIT SAHU
25	396/2023 CRLMP/1957/2023	DR.MAMATA SUKLA-MP	
26	397/2023	UTKAL KESHARI PRADHAN-MP	PRIYA RANJAN SINGH

27	CRLMP/2554/2023 398/2023	LINGARAJ BEHERA-MP	PRASANTA KUMAR NANDA
28	CRLMP/2555/2023 399/2023	SUNIL KUMAR BAISAKH-MP	DEBI PRASAD PATNAIK
29	CRLMP/2556/2023 417/2023	SHANTILATA BARIK-MP	SMITA RANJAN PATNAIK
30	CMAPL/854/2023 441/2023	BISHNUPRIYA NAYAK@ PATSANI-MP	JAYANTA KUMAR KHANDAYATRAY
31	TRP(C)/430/2023 472/2023	NAMITA RANI PANDA-MP	BISWAMBAR MOHANTY
32	MATA/392/2023 473/2023	SAROJ MEHER-MP	BIBHU PRASAD MOHANTY
33	MATA/447/2023 474/2023	SOURAV NAYAK-MP	BRAHMANANDA TRIPATHY
34	MATA/448/2023 516/2023	STATE OF ODISHA-MP	SANGRAM JENA, A.G.A.
35	RVWPET/479/2023 517/2023	STATE OF ODISHA-MP	SANGRAM JENA, A.G.A.
36	RVWPET/479/2023 520/2023	TARINI BAHIDAR-MP	SANDHYARANI PANI
37	CONTC/8283/2023 521/2023	GOPAL KRUSHNA RAY-MP	KUNJA SUNDAR DAS
38	CONTC/9584/2023 522/2023	PRATIVA SRICHANDAN-MP	KUNJA SUNDAR DAS
39	CONTC/9586/2023 523/2023	BANABIHARI MAHANTA-MP	KUNJA SUNDAR DAS
40	CONTC/9587/2023 524/2023	SAROJIN TRIPATHY-MP	KUNJA SUNDAR DAS
41	CONTC/9588/2023 525/2023	RAMANARAYAN MISHRA-MP	KUNJA SUNDAR DAS
42	CONTC/9585/2023 550/2023	MANOJ KUMAR BEHERA-MP	
43	RPFAM/337/2023 551/2023	SADHU CHARAN SETHY-MP	BISWAJIT MOHAPATRA
44	RPFAM/441/2023 552/2023	SADHU CHARAN SETHY-MP	BISWAJIT MOHAPATRA
45	RPFAM/441/2023 553/2023	BIDHU PRASAD TRIPATHY-MP	ARIJEET MISHRA
46	RPFAM/442/2023 554/2023	PRADIPTA KUMAR DAS-MP	SWARUP KUMAR PATNAIK
47	RPFAM/443/2023 944/2023	DR.NIHAR RANJAN RAY-MP	SHIBANI SHANKAR PRADHAN
48	CRLREV/681/2023 945/2023	SANJEEB AGRAWAL-MP	M/S.H.S.MISHRA
49	CRLREV/654/2013 946/2023	GHANASHYAM ROUTA-MP	S.S.RAY (2)
50	CRLREV/1152/2014 947/2023	DEEPAK KUMAR JENA-MP	
51	CRLREV/396/2023 1055/2023	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.	UMDUMBALA PATI
52	FAO/570/2023 1506/2023	MOHAMMAD KAIM-MP	PRADEEP KUMAR MOHAPATRA
53	RSA/553/2023 1507/2023	SAROJ KUMAR NAYAK-MP	PRADEEP KUMAR MOHAPATRA
54	RSA/554/2023 1508/2023	BIDYUTPRAVA PRADHAN-MP	PRADEEP KUMAR MOHAPATRA
55	RSA/555/2023 1509/2023	SUNARAM NAIK-MP	BIBEKANANDA BHUYAN
56	RSA/556/2023 1510/2023	SUNARAM NAIK-MP	BIBEKANANDA BHUYAN
57	RSA/557/2023 1511/2023	SUNARAM NAIK-MP	BIBEKANANDA BHUYAN
	RSA/557/2023		

58	1512/2023 RSA/559/2023	BASANTA KUMAR DAS-MP	DEBENDRA KUMAR SAHOO 1
59	1513/2023 RSA/560/2023	PHULOMITA BHATRA-MP	RANJITA MOHAPATRA
60	1535/2023 CMP/1591/2023	ASIT KUMAR MISHRA-MP	SAROJ KUMAR PADHY
61	1536/2023 CMP/1592/2023	ARUN KMAR-MP	SOUMYA MISHRA
62	1537/2023 CMP/1593/2023	JYOSHNAMAYEE PRADHAN-MP	MANOJ KUMAR PATI
63	1538/2023 CMP/1595/2023	KULAMANI KANDI-MP	SAMBEET PATTANAYAK
64	1539/2023 CMP/1596/2023	MAHESWAR SAHU-MP	DEEPALI MOHAPATRA
65	1540/2023 CMP/1410/2023	GOPAL KHANDELWALLA-MP	
66	1541/2023 CMP/1597/2023	MEERA ENTERPRISES, BOLANGIR-MP	AMIT PRASAD BOSE
67	1542/2023 CMP/721/2023	GAURANGA SAHOO-MP	HRUDANANDA MOHAPATRA
68	1543/2023 CMP/1598/2023	SUNDARI DAS-MP	RAMA CHANDRA MOHANTY
69	1689/2023 BLAPL/11429/2023	AJIT PATEL @ AJEET PATEL-MP	SARBESWAR SAHOO
70	1690/2023 BLAPL/13532/2023	KUNI RAYA-MP	
71	1691/2023 BLAPL/12956/2023	SOUMYA PRAKASH MALLICK-MP	BIBEKANANDA MAHAPATRA
72	1692/2023 BLAPL/7897/2023	BISHNU CHARAN SWAIN-MP	SMRUTI RANJAN ROUT
73	1693/2023 BLAPL/4587/2023	SUMANTA MAJHI-MP	
74	1694/2023 BLAPL/4592/2023	ABELU LIMA-MP	
75	1695/2023 BLAPL/12225/2023	BISHAL AGRAWAL-MP	
76	1696/2023 BLAPL/13550/2023	NARESH SONKAR-MP	DIBYA PRAKASH MISHRA
77	1697/2023 BLAPL/5602/2023	SAMUEL NAG-MP	
78	2207/2023 MACA/1247/2023	SANJUKTA SAHOO-MP	B.B.SINGH
79	2208/2023 MACA/1248/2023	KARTIKESWAR BEHERA-MP	SUSANTA KUMAR MOHANTY
80	2209/2023 MACA/1248/2023	KARTIKESWAR BEHERA-MP	SUSANTA KUMAR MOHANTY
81	2210/2023 MACA/1006/2017	ARJUN SENAPATI-MP	M/S.BIJAY KU.ROUT
82	2211/2023 MACA/1250/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D.-MP	ADAM ALI KHAN
83	2212/2023 MACA/1251/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D.-MP	ADAM ALI KHAN
84	2213/2023 MACA/1252/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D.-MP	ADAM ALI KHAN
85	2214/2023 MACA/1253/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D.-MP	ADAM ALI KHAN
86	2812/2023 ABLAPL/7707/2021	SHYAM BIHARI PRASAD-MP	
87	2813/2023 ABLAPL/3429/2020	PRABHAT KUMAR PANIGRAHI-MP	
88	2814/2023 ABLAPL/14680/2023	CHAHALI PARIDA @ CHAHALIA PARIDA-MP	
89	2815/2023	CHIRANJIBI JENA-MP	

90	ABLAPL/10969/2023 2816/2023	CHIRANJIBI JENA-MP	
91	ABLAPL/10970/2023 2817/2023	CHIRANJIBI JENA-MP	
92	ABLAPL/10971/2023 2818/2023	JAGANNATH @ CHAGALA NAYAK-MP	AKSHAYA KUMAR SAHOO
93	ABLAPL/1447/2022 2819/2023	SANJAYA NAYAK-MP	AKSHAYA KUMAR SAHOO
94	ABLAPL/3452/2022 2820/2023	RABINDRA RAJBHAR-MP	
95	ABLAPL/10666/2023 2821/2023	PRAKASH PARIDA @ PRAKASH CHANDRA PARIDA-MP	
96	ABLAPL/13217/2023 2822/2023	DEBENDRA DEEP-MP	
97	ABLAPL/7649/2023 2823/2023	ASHOK DEEP-MP	
98	ABLAPL/5174/2023 2824/2023	SUBRAT BEHERA @ MANTU BEHERA-MP	
99	ABLAPL/11017/2023 2825/2023	JYOTI PRAKASH-MP	
100	ABLAPL/8437/2023 2826/2023	RATNAKAR JAYASINGH-MP	A.K.SAHOO
101	ABLAPL/16326/2022 3107/2023	NILAMANI NAYAK@NAIK-MP	RAMANI KANTA PATTANAİK
102	CRLA/1378/2023 3108/2023	NILAMANI NAYAK@NAIK-MP	RAMANI KANTA PATTANAİK
103	CRLA/1378/2023 3109/2023	MUNA BANASINGH-MP	M/S.SRINIBAS PARIJA, S.SWAIN
104	CRLA/4/2019 3110/2023	SUKADEV SAHU-MP	DURGA PRASAD SANGRAMJIT MALLICK
105	CRLA/1379/2023 3111/2023	SUKADEV SAHU-MP	DURGA PRASAD SANGRAMJIT MALLICK
106	CRLA/1379/2023 3112/2023	SITESH RANJAN DAS-MP	PUSPAMITRA MOHAPATRA
107	CRLA/1380/2023 3113/2023	SITESH RANJAN DAS-MP	PUSPAMITRA MOHAPATRA
108	CRLA/1380/2023 3114/2023	SITESH RANJAN DAS-MP	PUSPAMITRA MOHAPATRA
109	CRLA/1380/2023 3115/2023	MAHERAJ UDDIN KHAN-MP	SIDHESWAR RATH
110	CRLA/1382/2023 3116/2023	PRAKASH KUMAR MALLIK @ TUKUL-MP	RAJENDRA NARAYAN ROUT
111	CRLA/1381/2023 3117/2023	PRAKASH KUMAR MALLIK @ TUKUL-MP	RAJENDRA NARAYAN ROUT
112	CRLA/1381/2023 3118/2023	PAPU@CHANTU@SUBRAT PRADHAN-MP	BISWAJIT NAYAK
113	CRLA/803/2023 3119/2023	UMAKANTA ACHARYA-MP	BISWORANJAN SWAIN
114	CRLA/1384/2023 3120/2023	UMAKANTA ACHARYA-MP	BISWORANJAN SWAIN
115	CRLA/1384/2023 3121/2023	KRISHNA PRADHAN-MP	BIJAYALAXMI TRIPATHY
116	CRLA/1385/2023 3122/2023	GANESH@BUKAI KISKU-MP	DIPAK RANJAN MISHRA
117	CRLA/1386/2023 3123/2023	GANESH@BUKAI KISKU-MP	DIPAK RANJAN MISHRA
118	CRLA/1386/2023 3124/2023	GANESH@BUKAI KISKU-MP	DIPAK RANJAN MISHRA
119	CRLA/1386/2023 3125/2023	TAPAS PRADHAN-MP	MANAS KUMAR CHAND
120	CRLA/1387/2023 3126/2023	TAPAS PRADHAN-MP	MANAS KUMAR CHAND
	CRLA/1387/2023		

121	3127/2023 CRLA/1388/2023	BANA @ BANAMALI BEHERA-MP	ASHOK KUMAR BEHERA
122	3128/2023 CRLA/1388/2023	BANA @ BANAMALI BEHERA-MP	ASHOK KUMAR BEHERA
123	3677/2023 CRLMC/5449/2023	ANJALI BEHERA@ MOHANTY-MP	BISWAJIT MOHAPATRA
124	3678/2023 CRLMC/4826/2023	LIPU@RABINDRA JENA-MP	
125	3679/2023 CRLMC/3403/2023	BAINA@MANAS DEO-MP	
126	3680/2023 CRLMC/934/2023	KAILASH CHETTY-MP	
127	3681/2023 CRLMC/2825/2023	RAJA PANDA-MP	NRUSINGH PATRO
128	3682/2023 CRLMC/5455/2023	RAJESH KUMAR JENA @ RAJEAH JENA-MP	AJIT KUMAR SAHOO
129	3683/2023 CRLMC/5457/2023	SIBA KUMAR SAHOO@KANHA SAHOO@SHIBA SAHOO-MP	ABIRAJ PRADHAN
130	8908/2023 WA/3097/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
131	8909/2023 WA/1347/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
132	8910/2023 WA/3097/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
133	8911/2023 WA/3097/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
134	8912/2023 WA/3098/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
135	8913/2023 WA/3098/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
136	8914/2023 WA/3098/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
137	8915/2023 WA/3099/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
138	8916/2023 WA/3099/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
139	8917/2023 WA/3099/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
140	8918/2023 WA/3100/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
141	8919/2023 WA/3100/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
142	8920/2023 WA/3100/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
143	8921/2023 WA/3101/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
144	8922/2023 WA/3101/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
145	8923/2023 WA/3101/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
146	8924/2023 WA/2999/2023	DR ARCHANA KANUNGO-MP	
147	8925/2023 WA/3102/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
148	8926/2023 WA/3102/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
149	8927/2023 WA/3102/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
150	8928/2023 WA/3103/2023	DR.PANKAJ KUMAR PARHI-MP	H.M.DHAL
151	8929/2023 WA/3103/2023	DR.PANKAJ KUMAR PARHI-MP	H.M.DHAL
152	8930/2023	SANKHALI BEHERA-MP	DILLIP KUMAR MOHAPATRA

	WA/3104/2023		
153	8931/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
	WA/3105/2023		
154	8932/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
	WA/3105/2023		
155	8933/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
	WA/3106/2023		
156	8934/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
	WA/3106/2023		
157	8935/2023	ORISSA STATE BEVERAGES CORPORATION LTD.,-MP	
	WA/605/2019		
158	8936/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
	WA/3107/2023		
159	8937/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
	WA/3107/2023		
160	8938/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
	WA/3108/2023		
161	8939/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
	WA/3108/2023		
162	8940/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
	WA/3108/2023		
163	8941/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA, A.S.C.
	WA/3109/2023		
164	8942/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA, A.S.C.
	WA/3109/2023		
165	8943/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA, A.S.C.
	WA/3109/2023		
166	8944/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
	WA/3110/2023		
167	8945/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
	WA/3110/2023		
168	8946/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
	WA/3110/2023		
169	20100/2023	M/S. FAMOUS SECURITY SERVICE, BBSR-MP	SANJIB MOHANTY
	WP(C)/41750/2023		
170	20101/2023	SOUMYA RANJAN SAMAL-MP	RAMA CHANDRA RAY
	WP(C)/41755/2023		
171	20102/2023	BINDU MAHANANDA-MP	SIDHESWAR MALLIK
	WP(C)/41757/2023		
172	20103/2023	SASWATI SHAMYA BARIK-MP	Suryakanta Jena
	WP(C)/41759/2023		
173	20104/2023	MAHENDRA NAYAK-MP	BRAHMANANDA TRIPATHY
	WP(C)/41760/2023		
174	20105/2023	M/S SARALA MADAN INFRASTRUCTURE PROJECTS PVT. LTD. STATE OF ODISHA-MP	LALATENDU SAMANTARAY
	WP(C)/41763/2023		
175	20106/2023	SAGAR CHANDRA RAY-MP	SUKANTA KUMAR NAYAK
	WP(C)/41769/2023		
176	20107/2023	MANAS KUMAR MOHAPATRA-MP	HARIPAD MOHANTY
	WP(C)/41772/2023		
177	20108/2023	PRAMODINI DASH-MP	GYANARANJAN SETHI
	WP(C)/41775/2023		
178	20109/2023	ARYA ASSOCIATES, CUTTACK-MP	PAMI RATH
	WP(C)/41779/2023		
179	20110/2023	GOPAL CHARAN PRUSTY-MP	
	WP(C)/19994/2022		
180	20111/2023	JYOTI RANJAN SAHOO-MP	JYOTIRANJAN KAR
	WP(C)/41783/2023		
181	20112/2023	RANJIT KHUNTIA-MP	HRUDANANDA MOHAPATRA
	WP(C)/41785/2023		
182	20113/2023	SIBA PRASAD SETHY-MP	BHARAT JALLI
	WP(C)/41780/2023		
183	20114/2023	M/S SDCPL GMC JV, CUTTACK-MP	ANUP NARAYAN MOHANTY
	WP(C)/41790/2023		

184	20115/2023 WP(C)/41793/2023	M/S SDCPL GMC JV, CUTTACK-MP	ANUP NARAYAN MOHANTY
185	20116/2023 WP(C)/41794/2023	AMITA SAHOO-MP	BISWARANJAN MAHARATHA
186	20117/2023 WP(C)/41797/2023	SPECIAL SECY. AVIATION RESEARCH CENTRE, NEW DELHI	DIPANKRANJAN BHOKTA
187	20118/2023 WP(C)/41796/2023	SARADA MISHRA-MP	BIBEKANANDA BHUYAN
188	20119/2023 WP(C)/41802/2023	M/S PRAGATI CONSTRUCTION, BARGARH-MP	PRABODHA CHANDRA NAYAK
189	20120/2023 WP(C)/41804/2023	RUKMANI MEHTA-MP	TUKUNA KUMAR MISHRA
190	20121/2023 WP(C)/41806/2023	M/S BIG BUILD INFRASTRUCTURE AND CO., MAYURBHARJ	PRABODHA CHANDRA NAYAK
191	20122/2023 WP(C)/41807/2023	BAIDYANATH BEHERA-MP	BISHAL BAIVAB
192	20123/2023 WP(C)/41809/2023	GIRISH TRIPATHY-MP	NIRANJAN NAYAK
193	20124/2023 WP(C)/41813/2023	PRASANTA KUMAR SWAIN-MP	DR. JITENDRA KUMAR LENKA
194	20125/2023 WP(C)/41822/2023	DHANAJAYA PATEL-MP	UPENDRA KUMAR SAMAL
195	20126/2023 WP(C)/41823/2023	BAIDYANATH PARIDA-MP	BHARAT JALLI
196	20127/2023 WP(C)/41824/2023	RABINDRA KUMAR SAHOO-MP	SRINIVAS MOHANTY
197	20128/2023 WP(C)/41783/2023	JYOTI RANJAN SAHOO-MP	JYOTIRANJAN KAR
198	20129/2023 WP(C)/39398/2023	JAGADISH KUMAR THAKUR-MP	ALOK KUMAR MOHAPATRA
199	20130/2023 WP(C)/41835/2023	AMAR KUMAR SAHOO-MP	DR. BINODA KUMAR MISHRA
200	20131/2023 WP(C)/41834/2023	CHANDRA BHUSHAN SINGH-MP	SIDHARTHA DAS
201	20132/2023 WP(C)/4924/2023	SURESH CHANDRA NAIK-MP	AMIT PRASAD BOSE
202	20133/2023 WP(C)/5499/2023	LEENA NAIK-MP	AMIT PRASAD BOSE
203	20134/2023 WP(C)/37769/2023	RAMA CHANDRA SAHOO-MP	LAXMI NARAYAN PATEL
204	20135/2023 WP(C)/27929/2023	SANJAY KUMAR SAHOO-MP	ARUN KUMAR NAYAK
205	20136/2023 WP(C)/41036/2023	DEBENDRANATH SWAIN-MP	JAJATI KESHARI KHUNTIA
206	20137/2023 WP(C)/41843/2023	M/S. SAI OM AGENCY, KORAPUT-MP	SUKANTA KUMAR DALAI
207	20138/2023 WP(C)/41844/2023	AGARWAL TRANSPORT CORP., CUTTACK-MP	MANOJ VERMA
208	20139/2023 WP(C)/41847/2023	SUBHALAXMI DASH-MP	DEVASHIS PANDA
209	20140/2023 WP(C)/41848/2023	UPENDRA NATH SINGH-MP	SOUMYA RANJAN MOHANTY
210	20141/2023 WP(C)/41849/2023	AMIT KUMAR JENA-MP	SATYAJIT MOHAPATRA
211	20142/2023 WP(C)/38997/2023	THE KIRAN PARIJATAK ENCLAVE APARTMENT OWNERS	SKMELRAM MOHANTY, CUTTACK-MP
212	20143/2023 WP(C)/41853/2023	KUNJA TIRKEY-MP	SOUMYA RANJAN MOHANTY
213	20144/2023 WP(C)/41854/2023	KARUNAKAR NAYAK-MP	SATYAJIT MOHAPATRA
214	20145/2023 WP(C)/41859/2023	SURYAJYOTI DAS-MP	PRATAP KESHARI DEO
215	20146/2023	PARTHASARATHI PAHI-MP	BAIJAYANTI MOHANTY

216	WP(C)/41862/2023 20147/2023	NIROD KUMAR BEHERA-MP	DEBENDRA KUMAR SAHOO I
217	WP(C)/28998/2023 20148/2023	GYANARANJAN MOHAPATRA @ JNANARANJAN MOHAPATRA-MP	SOURIN PRANJAN MOHANTY
218	WP(C)/41866/2023 20149/2023	ABHAYA KUMAR BEHERA-MP	NIHAL RATH
219	WP(C)/41869/2023 20150/2023	BASANTA KUMAR JAIN-MP	SUSHANTA KUMAR JOSHI
220	WP(C)/41870/2023 20151/2023	GYANARANJAN MOHAPATRA @ JNANARANJAN MOHAPATRA-MP	SOURIN PRANJAN MOHANTY
221	WP(C)/41871/2023 20152/2023	PRADIPTA KISHORE PANDA-MP	NIHAL RATH
222	WP(C)/41872/2023 20153/2023	KRUSHNA BEHERA-MP	SUSHANTA KUMAR JOSHI
223	WP(C)/41874/2023 20154/2023	SIBA PRASAD DAS-MP	NIHAL RATH
224	WP(C)/41875/2023 20155/2023	DR.PRADYUMNA TRIPATHY-MP	
225	WP(C)/19957/2017 20156/2023	DR.NIRANJAN DAS-MP	
226	WP(C)/19958/2017 20157/2023	BIJAYA KUMAR DAS-MP	NIHAL RATH
227	WP(C)/41876/2023 20158/2023	SOUBHAGYA KUMAR SAHOO-MP	JAGAJIBAN PRADHAN
228	WP(C)/41879/2023 20159/2023	SASHMITA KUMARI DASH-MP	DURGESH NARAYAN RATH
229	WP(C)/40419/2023 20160/2023	DEBASHIS ROUT-MP	JAGAJIBAN PRADHAN
230	WP(C)/41881/2023 20161/2023	SASHMITA KUMARI DASH-MP	DURGESH NARAYAN RATH
231	WP(C)/40419/2023 20162/2023	KUMUDINI DIGAL-MP	JUGALA KISHORE PANDA
232	WP(C)/41889/2023 20163/2023	BAMAN CHARAN JENA-MP	LAMAN PRADHAN
233	WP(C)/41892/2023 20164/2023	BISHNUPADA GIRI-MP	DEEPAK KUMAR MOHAPATRA
234	WP(C)/41896/2023 20165/2023	NANDA KISHORE LENKA-MP	BHAKTAHARI MOHANTY
235	WP(C)/12768/2015 20166/2023	SUBRAT MOHANTY-MP	AKSHAYA KUMAR PANDEY
236	WP(C)/41899/2023 20167/2023	NARAHARI BARIK-MP	DIGAMBAR SETHI
237	WP(C)/41900/2023 20168/2023	SANJUKTA BEDBAGISH-MP	PRAFULLA KUMAR LENKA
238	WP(C)/41901/2023 20169/2023	MITHILESH KUMAR-MP	AMARENDRA SAHOO
239	WP(C)/41440/2023 20170/2023	MD. NAZIM HOSSAIN KHAN-MP	M.A.ALI
240	WP(C)/41738/2023 20171/2023	SANJEEB KUMAR BANGOLA-MP	AMIYA KUMAR CHHATOI
241	WP(C)/41907/2023 20172/2023	ADITYA MOTORS-MP	
242	WP(C)/19795/2016 20173/2023	SUJIT KUMAR MAJHI-MP	DURGESH NARAYAN RATH
243	WP(C)/41911/2023 20174/2023	NIRANJAN ROUT-MP	GOURI MOHAN RATH
244	WP(C)/40841/2023 20175/2023	NIRANJAN ROUT-MP	GOURI MOHAN RATH
245	WP(C)/40841/2023 20176/2023	SUDAM SETH-MP	DURGESH NARAYAN RATH
246	WP(C)/41913/2023 20177/2023	JYOTINDRA SAHU-MP	SUBHADUTTA ROURAY
	WP(C)/41914/2023		

247	20178/2023 WP(C)/41915/2023	RABINDRA KUMAR MISHRA-MP	KAMALAKANTA NAYAK
248	20179/2023 WP(C)/41917/2023	SASMITA PARIDA-MP	GYANARANJAN SETHI
249	20180/2023 WP(C)/41923/2023	AKSHAYA KUMAR MOHANTY-MP	SUSANTA KUMAR DASH
250	20181/2023 WP(C)/41925/2023	GURUPRASAD NAYAK-MP	SAMARENDRA MOHANTY
251	20182/2023 WP(C)/41929/2023	SHERIN BEGUM-MP	DINESH KUMAR PANDA
252	20183/2023 WP(C)/41935/2023	UPENDRA KUMAR NAYAK-MP	TARA PRASAD MOHAPATRA
253	20184/2023 WP(C)/41936/2023	DEBANANDA DHAR-MP	MAHESWAR MOHANTY
254	20185/2023 WP(C)/10350/2015	M/S.MOHINI RICE MILL-MP	NIRANJAN LENKA
255	20186/2023 WP(C)/41941/2023	DEBENDRA MOHAPATRA-MP	DURGESH NARAYAN RATH
256	20187/2023 WP(C)/41944/2023	RAJESH VISWAKARMA-MP	DAYANIDHI MOHANTY
257	20188/2023 WP(C)/41948/2023	CHITTA RANJAN SAHOO-MP	SUKANTA KUMAR DALAI
258	20189/2023 WP(C)/41956/2023	HAREKRISHNA KIRTANIYA-MP	LALATENDU SAMAL
259	20190/2023 WP(C)/41963/2023	STATE BANK OF INDIA, JAJPUR TOWN BRANCH-MP	MAMTA TRIPATHY
260	20191/2023 WP(C)/41966/2023	DR. RAKESH MOHANTY-MP	SUCHETA GUMANSINGH
261	20192/2023 WP(C)/41969/2023	BASANTA KUMAR PRADHAN-MP	PRASANNA KUMAR SAHOO
262	20193/2023 WP(C)/41980/2023	SONALI ICE PLANT, CHOUDWAR, CUTTACK-MP	FALGUNI RAJGURU MOHAPATRA
263	20194/2023 WP(C)/6375/2023	PRASANTA KUMAR DAS-MP	SUKANTA KUMAR DALAI
264	20195/2023 WP(C)/27676/2023	NAAZ AUTOMOBILES, CUTTACK-MP	JAYDEEP PAL
265	20196/2023 WP(C)/41985/2023	KUNTALA PANDA-MP	SUBRAT SATPATHY
266	20197/2023 WP(C)/4690/2018	JUGAL KISHORE MOHARANA-MP	M/S.DEBENDRA KUMAR SAHOO
267	20198/2023 WP(C)/20932/2023	SANJULATA KUANR-MP	BIJAY KUMAR ROUT
268	20199/2023 WP(C)/20932/2023	SANJULATA KUANR-MP	
269	20200/2023 WP(C)/16852/2023	M/S WEIGHTRACK INDIA PVT. LTD.,BBSR-MP	PRABODHA CHANDRA NAYAK
270	20201/2023 WP(C)/16852/2023	M/S WEIGHTRACK INDIA PVT. LTD.,BBSR-MP	PRABODHA CHANDRA NAYAK
271	20202/2023 WP(C)/32635/2023	KOTAK MAHINDRA BANK LTD., MUMBAI-MP	DEVI PRASAD TRIPATHY
272	20203/2023 WP(C)/6375/2023	PRASANTA KUMAR DAS-MP	SUKANTA KUMAR DALAI
273	20204/2023 WP(C)/42003/2023	RAM KRUSHNA DAS-MP	DR. BINODA KUMAR MISHRA
274	20205/2023 WP(C)/42006/2023	SANGRAM KESHARI MOHANTY-MP	DR. BINODA KUMAR MISHRA
275	20206/2023 WP(C)/42009/2023	SURYA NARAYAN PATTANAIAK-MP	DR. BINODA KUMAR MISHRA
276	20207/2023 WP(C)/42015/2023	M/S MAA TARINI TRADERS, BBSR-MP	SANDEEP KUMAR JENA
277	20208/2023 WP(C)/42016/2023	M/S. TRISHAKTI TIMES, GANJAM-MP	BIPLABA P.B. BAHALI
278	20209/2023	THE BOUDH CO-OP. CENTRAL BANK LTD.-MP	BAIDHAR SAHOO

